

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ADDITIONAL AFFIDAVIT
IN
ORIGINAL APPLICATION NO. 1287/2024**

IN THE MATTER OF:

News Item titled “*How this ‘river’ of filth claimed teen’s life*” appearing in the Times of India dated 09.11.2024.

INDEX

SR. NO.	PARTICULARS	PAGE NO.
1.	ADDITIONAL REPLY BY WAY OF AFFIDAVIT ON BEHALF OF RESPONDENT NO.4 I.E. MUNICIPAL CORPORATION OF DELHI	01-14
2.	<u>ANNEXURE R4/6:</u> TRUE COPY OF CHALLANS AGAINST PERSONS MENTIONED ON PAGE 132 ONWARDS	15-28
3.	<u>ANNEXURE R4/7:</u> TRUE COPY OF THE MONTHLY DETAILED ACTION PLAN OF I.E.C ACTIVITIES FOR THE MONTH OF APRIL 2025.	29-43
4.	<u>ANNEXURE R4/8:</u> TRUE COPY OF THE LEAFLETS DISTRIBUTED ON DAY-TO-DAY BASIS DURING AWARENESS CAMPAIGNS CONDUCTED BY RESPONDENT NO.4	44-49
5.	<u>ANNEXURE R4/9:</u> TRUE COPY OF THE PHOTOGRAPHS OF AWARENESS CAMPAIGNS CONDUCTED BY THE RESPONDENT NO. 4	50-70

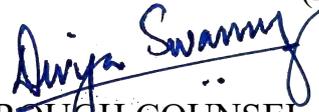
6.	<u>ANNEXURE R4/10:</u> TRUE COPY OF THE PHOTOGRAPH OF THE WRITTEN NOTICE/ WARNING PAINTED BY RESPONDENT NO. 4	71-73
7.	<u>ANNEXURE R4/11:</u> TRUE TRANSCRIPT OF AUDIOS PLAYED BY THE RESPONDENT NO.4 REGARDING WASTE MANAGEMENT	74-76
8.	<u>ANNEXURE R4/12:</u> TRUE COPY OF THE LIST OF CHALLANS ISSUED BY MUNICIPAL MAGISTRATE IN THE YEAR 2015 TO 2025 IN NILOTHI, WARD NO. 36	77
9.	<u>ANNEXURE R4/13:</u> TRUE COPY OF THE PHOTOGRAPHS OF THE INSPECTION CONDUCTED AT KSN DRAIN.	78-83
10.	<u>ANNEXURE R4/14:</u> TRUE COPY OF THE MINUTES OF MEETING DATED 27.05.2025	84-87

PLACE: NEW DELHI

DATE : 15.07.2025


MUNICIPAL CORPORATION OF DELHI

(RESPONDENT NO. 4)
Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi


THROUGH COUNSEL

DR. DIVYA SWAMY

Advocate

Reg. No.: D/1160/2014

Ch. No. 203, Setalvad Lawyers Block

Supreme Court of India

Off: A-131, Sector-46, Noida

Ph.: 8860050449

DR. DIVYA SWAMY

STANDING COUNSEL

MUNICIPAL CORPORATION OF DELHI

Add: D&Y Law Chambers

A-131, Sector 46, Noida, UP-201301

Email: divya@dylawchambers.com

Contact: +91-8860050449

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 1287/2024**

IN THE MATTER OF:

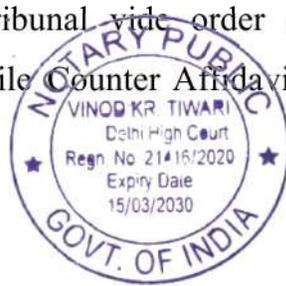
News Item titled “How this ‘river’ of filth claimed teen’s life” appearing in the Times of India dated 09.11.2024.

**ADDITIONAL REPLY BY WAY OF AFFIDAVIT ON BEHALF OF
RESPONDENT NO.4 I.E. MUNICIPAL CORPORATION OF DELHI**

MOST RESPECTFULLY SHOWETH:

I, Sanjeev Kumar, S/o Sh. Paltu Singh, aged about , working at the post of Executive Engineer (Civil), do hereby solemnly affirm and state as under:

1. That, the present Original Petition No. 1287/2024 is instituted upon *suo motu* cognizance taken by the Ld. National Green Tribunal, Principal Bench, New Delhi (herein after referred to as “the Ld. Tribunal”) in the matter of News Item Titled as “*How this ‘river’ of filth claimed teen’s life*” appearing in the Times of India dated 09.11.2024 (herein after referred to as the “the news item”).
2. That, the news item pertains to the unfortunate death of a 13-year-old boy, by drowning in the Kirari Suleman Nagar drain (herein after referred to as “the KSN Drain”).
3. The case and submissions of the Respondent No. 4 are set out in detail in the Counter Affidavit dated 21.04.2025 and in order to maintain brevity and avoid unnecessary repetition, the Respondent No.4 craves leave to refer to and rely upon contents thereof, as if set out in extensor, herein.
4. That this Hon’ble Tribunal vide order dated 13.01.2025 directed the Respondent No.4 to file Counter Affidavit giving specific replies to the

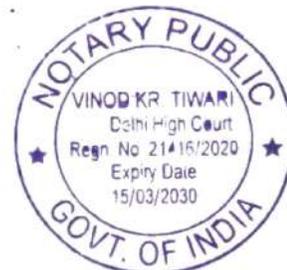


concerns expressed by the Hon'ble Tribunal in para 6 of the order dated 13.01.2025. The relevant paragraphs of the order dated 13.01.2025 are produced herein below:

“6. Learned Counsel appearing for Respondent No. 3 submits that though the communications have been sent to Respondent No. 4, MCD to prevent throwing of muck in the drain, but no action has been taken. She has also submitted that the power to levy fines and penalties for violation in this regard lies with Respondent No. 4, MCD.”

5. That vide Order dated 30.04.2025, the Hon'ble Tribunal passed directions to specifically address the concerns raised by Respondent No. 4. The relevant paragraphs of order are reproduced as below:

“Learned Counsel for respondent no.3 has pointed out annexure R3/4 filed along with reply of respondent no.3 dated 07.01.2025. By the said document, it was clearly conveyed by respondent no.3 to the officers of respondent no.4 that garbage/household waste/solid waste of the nearby colony was being dumped by sanitation staff/safai karamchari of respondent no.4 on the banks/slops of Kirari Suleman Nagar Drain between Rohtak Road to its outfall point in the supplementary drain. 4. It has been pointed out by Learned Counsel for respondent no.3 that no response to these communications was sent by respondent no.4. 5. After the order dated 13.01.2025, respondent no.4 has filed the reply affidavit dated 21.04.2025, but the concern expressed by the Tribunal in paragraph 6 of the order dated 13.01.2025 has not been addressed in that reply.”

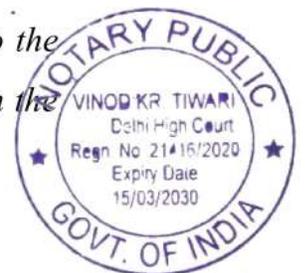


6. That the Respondent No. 4 by way of this Additional Counter Affidavit seeks to bring on record some more facts specifically pertaining to the management and upkeep of the Kirari Suleman Nagar (KSN) drain and aims to give specific replies to the averments raised by the Respondent No. 3 in its reply to the present Original Application. The relevant paragraphs of the reply 07.01.2025 on behalf of Respondent No. 3 are produced below:

“xxx.....xxx.....xxx”

*“6.The layer of silt and muck mentioned in the news article is the bank of the drain which has to be maintained at slightly higher level than the top of the drain to prevent any flow towards to the residential areas from the drain during monsoon season as the drain is catering to a discharge much higher than the design capacity in the drain. Further, garbage is present due to absence of proper door to door collection system of waste by civic agency thereby leading to dumping of garbage by residents of adjoining colonies outside their premises in a haphazard manner. Further, the limited space available at Land Fill Site also affects the process of disposal of silt. Time and again requests have been made to the landfill site operator for accepting the silt but no improvement/response received. Copies of the various communications addressed to the landfill operator are annexed hereto as **Annexure R-3/3 (Colly).**”*

*“7.That the I&FC Department has also time and again referred the matter to MCD, copies of letters/correspondence annexed hereto as **Annexure R-3/4 (Colly)** for stoppage of illegal. dumping of garbage/malba and solid waste into the drain at appropriate level but no response received from the*



*civic agency. Further, the MCD dhalaos/compactors do not accept the garbage/floating material from any source other than MCD and request to this effect, copies whereof annexed hereto as **Annexure R-3/5 (Colly)**, for allowing 1&FC Department to dispose off the floating materials removed from KSN Drain/Irrigation Channels into the nearby dhalaos/compactors near Nangloi Najafgarh road/Sayed Nangloi area have been made to MCD but no response received. Temporary arrangements in the form of bamboo chick enclosures/dustbin were also placed at various location along the drain to encourage residents to dispose off garbage in these dustbins (photographs annexed hereto as **(Annexure R-3/6)**). Display/Sign boards requesting general public to avoid dumping of garbage/malba into the drain and to maintain cleanliness along the drain were also installed at various hotspot along the drain (photographs annexed hereto as **(Annexure R-3/7)**).*

*“9. Further, time to time, violation of Environment Protection Act 1986 regarding illegal dumping of Municipal waste/garbage were also reported to MCD for taking action against the violators under relevant section of EP Act 1986, DMC Act 1957 and other relevant Acts. Copies of the said communications are annexed hereto as **Annexure R-3/9 (Colly)**.”*

7. ACTIONS TAKEN BY MCD TO PREVENT THE THROWING OF MUCK IN THE DRAIN :



A. DOOR TO DOOR COLLECTION OF GARBAGE

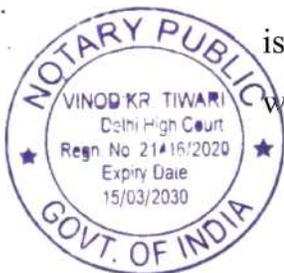
That it is humbly submitted that the allegation of the Respondent No.3 that due to absence of proper door to door collection system of waste in the adjoining colonies, the residents are dumping garbage outside their premises in haphazard manner, is misplaced and thus denied. It is humbly submitted that the Respondent No. 4 carries out daily door to door waste collection and street garbage collection in Rajendra Park Extension areas (Narela Zone).

As regards the silt deposited and sludge already dumped in the drain over the years, it is humbly submitted that the Respondent No.4 only has jurisdiction to collect, transport and dispose of waste collected within its jurisdiction. It is reiterated that the bank of the KSN drain falls outside the jurisdiction of the Respondent No. 4. The upkeep and maintenance of the drain is the domain of Respondent No. 3.

It is humbly submitted that even before the door to door collection drive, there were Dhalaos that were specially designated for the locals in the region and outside of the locality. It is an admitted position that the collection and regular removal of collected garbage was undertaken by the Respondent No.4.

B. COMMUNICATIONS OF RESPONDENT NO. 3 ADDRESSED TO RISE ELEVEN:

That with respect to allegations of no response by Respondent No.4 vide emails dated 14.06.2024, 16.10.2024, 27.09.2024 (@Pg 60-62), it is humbly submitted that such mails were addressed to Rise Eleven which is a concessionaire contracted for construction and demolition (C&D) waste management in the Narela-Bawana zone at the Bakkarwala Plant.



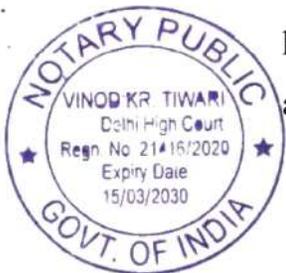
Notably, Rise Eleven does not collect silt, muck and solid waste. Upon inquiry from Rise Eleven, it has transpired that the officials of Respondent No. 3 were informed that they must approach the landfill operators to ensure the disposal of waste collected from the drain.

That it is humbly submitted that upon local enquiry, it was apprised to the Respondent No. 4 that the silt from the KSN drain is being attempted to be dumped in the Bakkarwala Plant in Najafgarh Zone, which is only authorised to collect C& D waste, hence the refusal referred to by the Respondent No. 3 in its Reply before this Tribunal refers only to such refusal.

C. STATUS OF WASTE DISPOSAL BY RESPONDENT NO. 3

That it is humbly submitted that the closest landfill to the KSN drain is the Bhalaswa Landfill, located at Northwest Delhi, ~15-20 km east of Kirari (approximate straight-line distance) which receives ~2500 metric ton per day of Municipal Solid Waste of Respondent No.4. Any third-party may dispose of their waste in the Bhalswa Landfill after depositing the requisite charges and the same does not require any assistance or action from Respondent No. 4. The Respondent No. 3 could dump the collected waste after depositing the requisite charges at the site.

It is further reported that for approximately three years, Respondent No. 3 has not disposed of any solid waste in the Bhalaswa Landfill. Hence, it is humbly submitted that the letters dated 24.03.2017, 03.05.2017, 27.05.2017, 19.06.2017, 05.06.2023, 06.01.2024, 21.09.2024 (**@Pg 105-120**) sent by Respondent No. 3 were neither necessary nor required. It is humbly submitted that the landfills managed by Respondent No.4 also allows dumping of floating solid material. Notably, since this



communication was not addressed to concerned officials in the Respondent No. 4's department, it was not possible to take cognizance of, or provide any assistance pursuant to the same.

D. ACTION TAKEN IN RESPONSE TO THE LETTERS OF RESPONDENT NO. 3

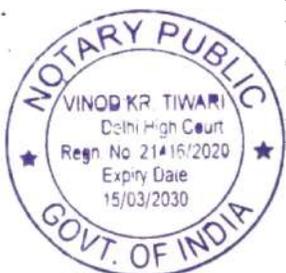
That Respondent No. 3 has made specific allegations of inaction by Respondent No. 4 specifically with respect to the letters addressed to the Department as provided on Pg 63 onwards. In all the letters addressed to the Commissioner MCD, Deputy Commissioner Narela Zone, Sanitation Superintendent Civil Lines, Sanitation Superintendent Narela Zone, requests have been made to take penal action against the persons allegedly dumping waste in the drain.

It is humbly submitted that the Respondent No. 4 has been regularly imposing fines on the concerned offenders and the same is being done as a routine activity.

That the Respondent No. 3 has also made allegations specifically against certain individuals who are considered as offenders. It is humbly submitted that detailed record of the challans of the respective persons are provided herein. True Copy of challans against persons mentioned on Page 132 onwards and report of challan cases desposed off before Municipal Magistratr from April, 2019- March, 2025 is annexed herein and marked as under ANNEXURE R4/6

E. PREVENTION OF WASTE DISPOSAL IN THE DRAIN BY LOCALS

That Respondent No. 3 has made specific allegations of inaction by Respondent No. 4. On the issue of residents of the households nearby,

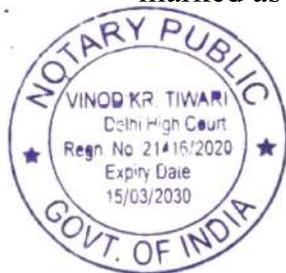


disposing garbage in the drain, it is humbly submitted that Respondent No.4 complies with all solid waste disposal protocols. That it is humbly submitted that Respondent No.4 has taken cognisance of the acute issue of illegal dumping of garbage and improper waste disposal despite existence of door-to-door collection facility and awareness campaigns.

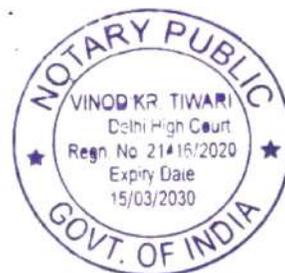
(I) The Respondent No.4 undertakes several awareness campaigns such as the following:

- (a) Street Plays to create awareness
- (b) Door-to-Door awareness Campaigns
- (c) Market Awareness Campaigns
- (d) Rally for awareness
- (e) MCD School Painting competitions
- (f) Distribution of awareness leaflets
- (g) News-paper advertisements etc.

(II) That all awareness campaigns are undertaken in a planned and organised manner specifically around the KSN drain area also, in order to create awareness and sensitize public about the Solid Waste Management. It is humbly submitted that a monthly action plan is prepared by I.P. MSW Solutions Private Ltd. , which is a concessionaire of the Respondent No.4 for providing door to door waste collection services on behalf of the Respondent No.4, to carry out the awareness and sensitization programmes among the general public. True Copy of the monthly detailed Action Plan of I.E.C activities for the month of April, 2025 is annexed herein and marked as under ANNEXURE 4/7.



- (III) That it is humbly submitted that during these awareness campaigns, instructions are imparted to residents and bulk waste generators on proper disposal methods and the need for cooperation with door-to-door waste collection services under **Rule 4, Rule 15(g) and Rule 15 (zg) of the Solid Waste Management Rules, 2015**. During these awareness campaigns, leaflets containing importance of segregating waste at the source (separating wet and dry waste) are distributed among general public and residents. True Copy of the leaflets distributed on day-to-day basis during awareness campaigns conducted by Respondent No.4 is attached herein and marked as under **ANNEXURE R4/8**.
- (IV) That it is humbly submitted that awareness campaigns at a mass scale are conducted to ensure prevention of any inappropriate waste disposal by the locals. True Copy of the Photographs of awareness campaigns conducted by the Respondent No. 4 is attached and marked as **ANNEXURE R4/9**.
- (V) That the Respondent No. 4 has also painted notices on the walls in the concerned areas apprising and warning the public about levy of fines for throwing garbage outside their premise in haphazard manner or in the adjacent residential areas of KSN Drain in compliance of **Rule 15 (zf) of Solid Waste Management Rules, 2015**. True Copy of the Photograph of the written Notice/ warning painted by Respondent No. 4 is annexed herein and marked as under **ANNEXURE R4/10**.

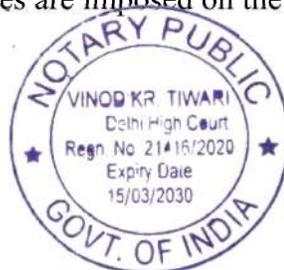


(VI) That it is humbly submitted that the Respondent No.4 also creates awareness through Public messaging by way of audio announcements in all areas under its jurisdiction and more specifically where there are more complaints of illegal waste disposal. The Respondent No.4's audio messaging in severely affected areas is part of a broader public awareness and compliance campaign, aiming to improve waste segregation, reduce illegal dumping, and mitigate the environmental and health impacts of unmanaged waste. True Transcript of the audios played by the Respondent No.4 regarding waste management is annexed herein and marked as under **ANNEXURE R4/11**.

F. MANNER OF WASTE DISPOSAL BY RESPONDENT NO. 4

That it is humbly submitted that the solid municipal waste collected by the Respondent No. 4 from the area is sent to the nearest dhalao/compactor that is in Chander Vihar which has the capacity of 32 metric ton (2 bins of 16 metric ton). It is humbly submitted that on daily basis 45-50 metric ton solid waste is collected from the concerned Ward No.36, Nilothi. Thereafter, the solid waste is compacted and sent to Bhalswa Land Fill.

It is further humbly submitted that to address the persistent issue of illegal dumping and non-compliance of solid waste management protocols, Respondent No. 4 has intensified enforcement activities around sensitive areas such as the KSN drain. It is humbly submitted that the officials of Respondent No. 4 conduct routine and surprise inspections in neighbourhood surrounding the KSN drain. These inspections are aimed at identifying violations, such as residents dumping municipal solid waste outside their homes or in unauthorized locations. When violations such as failure to segregate waste, dumping in prohibited areas, or non-cooperation with municipal waste collection are detected, fines and penalties are imposed on the offending residents (**@Pg. 63-104**).

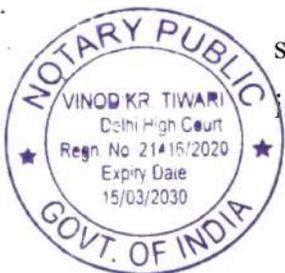


It is humbly submitted that the cases for violation of Solid Waste Management Rules and Environmental Protection Act, 1986 by the persons reported by Respondent No. 3 have also been considered by the Respondent No. 4 time and again and challans have been issued against those found in violation (*@Pg.165-175*). The Respondent has also been imposing fines in all the previous years. The documents are bulky and have not been annexed herein. However, the same may be produced if the Hon'ble Tribunal so directs. True Copy of the List of challans issued by Municipal Magistrate in the year 2015 to 2025 in Nilothi, Ward No. 36 is attached herein and marked as under **ANNEXURE R4/12**.

G. CONCERNS WITH REGARD TO THE UPKEEP OF THE DRAIN

That it is humbly submitted that the side wall/ boundary of the KSN drain is broken. One of the most pressing issues in the present matter is the height of the boundary wall, which allows easy access to the neighbouring residents. The wall of the drain is broken, pictures show that neighbouring residents use the drain wall for tethering their cattle and for other domestic use.

Further, it is humbly submitted that the Respondent No. 3 deposits solid waste/ silt on the adjacent side lane /side berm for it to dry. It is humbly submitted that the solid waste is supposed to be disposed of after drying however, even after 2-3 days of drying, the waste is not collected and disposed of, which leads solid waste to fall back in the drain and pollute it. Further, the dumped waste decays on the berm and creates health hazards and life hazards for residents and children nearby. It is humbly submitted that the Respondent No. 3 has also put a gate, however the same is rendered useless as the walls are broken giving access to residents.

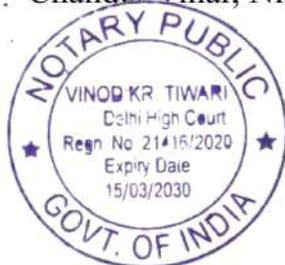


However, it is reiterated that the Respondent No.3 may clear out the waste collected from inside the premises of drain. Once the drain is rendered clean, it would be possible to ensure that further waste and muck is not thrown into the drain. True Copy of the photographs of the inspection conducted at KSN drain is annexed herein and marked as under **ANNEXURE R4/13.**

H. ACTION TAKEN FOR VIOLATIONS

As per agreement dated 19.01.2022 with the Concessionaire (IPMSWSPL and DMSWSL), the process of Door to Door collection of MSW (Municipal Solid Waste) started w.e.f. 08.03.2022. As on date there are total number of 10 GPS enabled auto tippers in Nilothi Ward and the route map of all the 10 tippers are prepared as per the requirement the area and the same are uploaded on the e-SBM website and are being monitored through e-SBM portal. In case any tipper deviates from the route map or lapses on collection of garbage on any route or the same is not as per the scheduled, penalty is automatically imposed through the e-SBM portal software on the concessionaire. It is also worthwhile to inform that these route maps may be modified as per the requirement/demand in the area. Besides this, SPOT penalties are imposed as per the situation on ground. Total penalties amounting to Rs. 2,59,44,698/- have been imposed and deducted from the bill till date.

As per concessionaire agreement an FCTS of 2 bins having capacity of 32 MT (16 X 2) has already been constructed & presently operational in Chander Vihar, Nilothi Ward (Ward no. 36).



As per the information received from the SS/ DEMS vide Dy.No- 710 dated 02.07.2025, the details of number of challans issued and recovery made in Narela Zone are as under :-

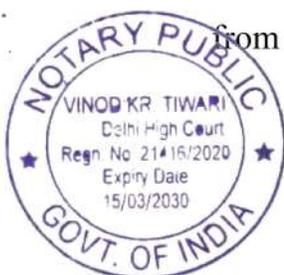
FY	No. of Challans issued	Total Recovery
2019-20	3318	23,92,300/-
2020-21	2452	16,41,150/-
2021-22	2377	21,75,800/-
2022-23	2982	36,74,700/-
2023-24	3939	22,89,400/-
2024-25	3961	32,70,500/-

I. RESOLVING THE LOGISTICAL CONSTRAINTS IN DISPOSAL OF THE FLOATING MATERIAL BY RESPONDENT NO.3.

In compliance with the Hon'ble National Green Tribunal's directions in OA No. 1287/2024, a meeting was convened on 23.05.2025 under the chairmanship of Sh. Ram Charan, Superintending Engineer (DEMS/Narela Zone), with participation of senior officials from Respondent No. 3 i.e. Irrigation & Flood Control (I&FC) Department, representatives of the concessionaires (IPMSWSPL and DMSWSL), and concerned staff from the DEMS/Narela Zone of Respondent No.4. The primary agenda of the meeting was to address the disposal of floating material collected from the KSN drain.

After detailed deliberations with representatives of the Respondent No.3 and concessionaires (IPMSWSPL/DMSWSL), it was resolved that Respondent No.3 may deposit small quantities of floating material (free from silt and limited to household type waste) at two designated facilities:

- a) FCTS near Nangloi Railway Station



b) GVP Point at Nangloi-Najafgarh Road near Hanuman Mandir.

This arrangement is contingent upon formal approval from the Deputy Commissioner, Narela Zone, and adherence to safeguards such as coordinated lifting of floating material, regular monitoring, and compliance with SWM Rules, 2016. True Copy of the Minutes of Meeting dated 27.05.2025 is annexed herein and marked as under **ANNEXURE R4/14.**

8. It is humbly submitted that Respondent No. 4 has been performing its duties with utmost diligence and dedication and the mishap under consideration is extremely unfortunate. However, it is submitted that the same cannot be attributed to dereliction of duty as alleged by Respondent No. 3. That Respondent No. 4 undertakes to continue to provide all cooperation and assistance in ensuring hygiene, cleanliness and maintenance of the area in

Divya Swamy
question
I identify the Deponent who has signed/put thumb impression in my presence

[Signature]
DEPONENT
Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

VERIFICATION

Verified at New Delhi on this _____ day of _____, 2025 that the contents of Para _____ to _____ of the above affidavit are true and correct to the best of my knowledge and belief and no part of it is false and nothing material has been concealed therefrom.

15 JUL 2025

VERIFIED THAT THE CONTENTS EXPLAINED TO THE DEPONENT EXECUTANT WHO IS SEEMED PERFECTLY TO UNDERSTAND AFFIRMED & DEPOSED BEFORE ME AT NEW DELHI

[Signature]
DEPONENT
Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

NOTARY PUBLIC
VINOD KR. TIWARI
Delhi High Court
Regn. No. 21416/2020
Expiry Date
15/03/2030
GOVT. OF INDIA

IDENTIFY THE EXECUTANT/DEPONENT WHO HAS SIGNED IN MY PRESENCE
VINOD KUMAR TIWARI, Advocate, Reg. No. 21416/2020
NOTARY PUBLIC (NEW DELHI)

15 JUL 2025

1. पत्रिका संख्या/परिचय संख्या

207/10

उत्तरी दिल्ली नगर निगम

पुस्तक नं. 744002 क्षेत्र 39 Mundka

चालान नं. 312119 परिवार AS1 विभाग DEMS

श्री 312119 सुपुत्र श्री Tea Shop व्यवसाय

निवासी Amara colony Sukh Nohar को आज दिनांक 23/08/2022

बजे 11.A.M निम्नलिखित अपराध करते हुए देखा, जोकि दिल्ली नगर निगम अधिनियम, 1957 की धारा 35A/35A के अन्तर्गत दण्डनीय है।

Above person found that he was throwing his waste on road & due to spreads of filth

इसलिए परिवार तैयार करके अभियुक्त को सूचित किया गया है कि वह दिनांक 23/08/22 को 10.A.M बजे श्री Virender Singh

म्युनिसिपल मजिस्ट्रेट के न्यायालय स्थित Narela में उपस्थित होकर अपराध का उत्तर दें।

अभियुक्त के हस्ताक्षर या अंगूठे का चिन्ह Refuge for sign

परिवारी के हस्ताक्षर प्रतिवेदनकर्ता के हस्ताक्षर

Tea Shop

श्री 312119 सुपुत्र श्री

को सूचना दी जाती है कि वह दिनांक 23/08/22 को श्री Virender Singh मेट्रोपोलिटन/म्युनिसिपल मजिस्ट्रेट के न्यायालय स्थित Narela में 10.A.M बजे उपस्थित होकर अपराध 7461 दिल्ली नगर निगम अधिनियम, 1957 के अन्तर्गत उत्तर दें।

744002

दिनांक 23/8/22 पृष्ठ उलटिये

परिवारी के हस्ताक्षर प्रतिवेदनकर्ता के हस्ताक्षर

Sanitation Superintendent DEMS Narela Zone

Sahjiv Inspector DEMS

परिवाद दिवसी नगर निगम अधिनियम 1957 की धारा 461 के अन्तर्गत दण्डनीय है।
परिवाद दिवसी नगर निगम अधिनियम 1957 की धारा 461 के अन्तर्गत दण्डनीय है।
परिवाद दिवसी नगर निगम अधिनियम 1957 की धारा 461 के अन्तर्गत दण्डनीय है।

परिवाद दिवसी नगर निगम अधिनियम 1957 की धारा 461 के अन्तर्गत दण्डनीय है।

परिवाद दिवसी नगर निगम अधिनियम 1957 की धारा 461 के अन्तर्गत दण्डनीय है।

607298 उत्तरी दिल्ली नगर निगम
पुस्तक नं. क्षेत्र 1532

चालान नं. परिवाद क्र. विभाग DEEM
श्री रामदीर सुपुत्र श्री व्यवसाय नगर निगम

निवासी कानपुरी मजस्ट्रेट जे.के.एस.एस. में उपस्थित
बजे निम्नलिखित अपराध करते हुए देखा, जोकि दिल्ली नगर निगम
अधिनियम, 1957 की धारा 461 के अन्तर्गत दण्डनीय है।

351390
परिवाद दिवसी नगर निगम अधिनियम 1957 की धारा 461 के अन्तर्गत दण्डनीय है।
परिवाद दिवसी नगर निगम अधिनियम 1957 की धारा 461 के अन्तर्गत दण्डनीय है।
परिवाद दिवसी नगर निगम अधिनियम 1957 की धारा 461 के अन्तर्गत दण्डनीय है।

इसलिए परिवाद तैयार करके अभियुक्त को सूचित किया गया है कि वह
दिनांक 17/1/18 को 10 बजे श्री जे.के.एस.एस. मेट्रोपोलिटन/
म्युनिसिपल मजिस्ट्रेट के न्यायालय स्थित में उपस्थित
होकर अपराध का उत्तर दें।
Xiaohu Zone M.C.D.

अभियुक्त के हस्ताक्षर या अंगूठे का चिन्ह
परिवादी के हस्ताक्षर
प्रतिवेदनकर्ता के हस्ताक्षर

श्री रामदीर सुपुत्र श्री जे.के.एस.एस.

को सूचना दी जाती है कि वह दिनांक 17/1/18 को श्री जे.के.एस.एस.
मेट्रोपोलिटन/म्युनिसिपल मजिस्ट्रेट के न्यायालय स्थित में बजे उपस्थित
होकर अपराध 461 दिल्ली नगर निगम अधिनियम, 1957 के अन्तर्गत उत्तर दें।

607298
दिनांक पृष्ठ उलटिये परिवादी के हस्ताक्षर
प्रतिवेदनकर्ता के हस्ताक्षर

जे.के.एस.एस. मेट्रोपोलिटन मजिस्ट्रेट जे.के.एस.एस. मेट्रोपोलिटन/म्युनिसिपल मजिस्ट्रेट के न्यायालय स्थित में उपस्थित

Sanitation Superintendent
DEMS
Safely Inspector
DEMS 5/1/18

उत्तरी दिल्ली नगर निगम
 पुस्तक नं. 688357 क्षेत्र नएंगला
 चालान नं. परिवाद ASI विभाग
 श्री Vadi Pasakam सुपुत्र श्री Rumi Singh व्यवसाय Chak Bhandra
 निवासी H.S. 117 - Koli Kola को आज दिनांक 15-2-2019
 बजे 7:33 निम्नलिखित अपराध करते हुए देखा, जोकि दिल्ली नगर निगम
 अधिनियम, 1957 की धारा 461 के अन्तर्गत दण्डनीय है।

odve Pasakam found that to ws. H. J. J. J. J.
 His snail (Randi) was on mcdonald

इसलिए परिवाद तैयार करके अभियुक्त को सूचित किया गया है कि वह
 दिनांक 15-02-2019 को 10:45 AM बजे श्री Narela Zone में उपस्थित
 म्युनिसिपल मजिस्ट्रेट के न्यायालय स्थित
 होकर अपराध का उत्तर दें।
 अभियुक्त के हस्ताक्षर या अंगूठे का चिन्ह
 [Signature]

[Signature]
 परिवादी के हस्ताक्षर
 प्रतिवेदनकर्ता के हस्ताक्षर
 Rakesh of sin

श्री Vadi Pasakam सुपुत्र श्री Rumi Singh
 को सूचना दी जाती है कि वह दिनांक 15-2-2019 को श्री Vadi Pasakam
 मेट्रोपोलिटन/म्युनिसिपल मजिस्ट्रेट के न्यायालय स्थित 10 बजे उपस्थित
 होकर अपराध 357/461 दिल्ली नगर निगम अधिनियम, 1957 के अन्तर्गत उत्तर दें।
 दिनांक 13-2-2019 पृष्ठ उलटिये
 688357
 परिवादी के हस्ताक्षर
 प्रतिवेदनकर्ता के हस्ताक्षर

Smt
 Sanitation Superintendent
 DEMS, Narela Zone

[Signature]
 Sanitary Inspector
 DEMS
 S/1/36

परिवादी का नाम

274

दिनांक

Handwritten notes at the top of the page, including "274" and some illegible text.

पुस्तक दिल्ली नगर निगम अधिनियम 1957 की धारा 461 के अन्तर्गत दण्डनीय है।
इसलिए परिवाद तैयार करके अभियुक्त को सूचित किया गया है कि वह
म्युनिसिपल मजिस्ट्रेट के न्यायालय स्थित MCD Narela zone में उपस्थित
होकर अपराध का उत्तर दें।

परिवादी का नाम निगम अधिनियम 1957 की धारा 461 के अन्तर्गत
उत्तरी दिल्ली नगर निगम/विक्टर
दिनांक 29/12/18

उत्तरी दिल्ली नगर निगम

पुस्तक 630858 क्षेत्र 37 N Dangle - 37
चालान नं० परिवाद विभाग DEMS
श्री Veal Parkash सुपुत्र श्री Ranjilal व्यवसाय alhab 9
निवासी को आज दिनांक 29/12/18

बजे निम्नलिखित अपराध करते हुए देखा, जोकि दिल्ली नगर निगम
अधिनियम, 1957 की धारा 461 के अन्तर्गत दण्डनीय है।
357/457

above person found that he was
throwing his sheep waste on MCD
land

इसलिए परिवाद तैयार करके अभियुक्त को सूचित किया गया है कि वह
दिनांक 9/1/18 को बजे श्री Akresh Kumar मेट्रोपोलिटन/
म्युनिसिपल मजिस्ट्रेट के न्यायालय स्थित MCD Narela zone में उपस्थित
होकर अपराध का उत्तर दें।

अभियुक्त के हस्ताक्षर या अंगूठे का चिह्न
Raj Kumar
परिवादी के हस्ताक्षर
प्रतिवेदनकर्ता के हस्ताक्षर

श्री Veal Parkash सुपुत्र श्री Ranjilal
को सूचना दी जाती है कि वह दिनांक 9.1.2018 को श्री Akresh Kumar
मेट्रोपोलिटन/म्युनिसिपल मजिस्ट्रेट के न्यायालय स्थित में बजे उपस्थित
होकर अपराध 357/461 दिल्ली नगर निगम अधिनियम, 1957 के अन्तर्गत उत्तर दें।

दिनांक 630858 पृष्ठ चलटिये
परिवादी के हस्ताक्षर
प्रतिवेदनकर्ता के हस्ताक्षर
11/36

उत्तरी दिल्ली नगर निगम

पुस्तक नं. 728823 क्षेत्र Narela zone
 चालान नं. 728823 परिवार Asm विभाग DEMS/NZ
 श्री Ashok सुपुत्र श्री K. S. Kumar व्यवसाय vegetable Retailer
main stand, Gated Green village
 निवासी को आज दिनांक 13/3/23

8:50 AM निम्नलिखित अपराध करते हुए देखा, जोकि दिल्ली नगर निगम अधिनियम, 1957 की धारा 257/597/461 के अन्तर्गत दण्डनीय है।

He has been Found running vegetable Retailer at above add. Found deposited Trade waste on m.p.c Road, which create Nuisance in Sanitation work to the Passer by

इसलिए परिवार तैयार करके अभियुक्त को सूचित किया गया है कि वह दिनांक 15/2/23 को 10:30 बजे श्री Munshi Ram Bihari मेट्रोपोलिटन/म्युनिसिपल मजिस्ट्रेट के न्यायालय स्थित P.C.D office Narela zone में उपस्थित होकर अपराध का उत्तर दें।

अभियुक्त के हस्ताक्षर या अंगूठे का चिन्ह

P. S.
परिवार के हस्ताक्षर
प्रतिवेदनकर्ता के हस्ताक्षर

vegetable Retailer
श्री Ashok सुपुत्र श्री 728823 Kumar
को सूचना दी जाती है कि वह दिनांक 15/3/23 को श्री Munshi Ram Bihari
P.C.D office Narela zone
मेट्रोपोलिटन/म्युनिसिपल मजिस्ट्रेट के न्यायालय स्थित में उपस्थित
होकर अपराध 257/597/461 दिल्ली नगर निगम अधिनियम, 1957 के अन्तर्गत उत्तर दें।

दिनांक 13/3/23 पृष्ठ उलटिये

P. S.
परिवार के हस्ताक्षर
प्रतिवेदनकर्ता के हस्ताक्षर

Sanitary Inspector
DEMS
36

परिवार दिल्ली नगर निगम अधिनियम 1957 की धारा 461 के अन्तर्गत

उत्तरी दिल्ली नगर निगम

महोदय

उत्तरी दिल्ली नगर निगम

पुस्तक नं. 744024 क्षेत्र 39N m4
 चालान नं. As7 परिवार DEMS
 श्री Ashok सुपुत्र श्री Food Stall
 निवासी Pillay No 427 main Road को, आज दिनांक 01/11/22
Road Rajdhani Park
 बजे 1.30 PM निम्नलिखित अपराध करते हुए देखा, जोकि दिल्ली नगर निगम
 अधिनियम, 1957 की धारा 357/397 /461 के अन्तर्गत दण्डनीय है।

Alone Person found that he was throwing his wastage on road Lead.

इसलिए परिवार तैयार करके अभियुक्त को सूचित किया गया है कि वह
 दिनांक 04/11/22 को 10 AM बजे श्री Sherrampal (Capt. ji)
 मेट्रोपोलिटन/ Narela में उपस्थित
 म्युनिसिपल मजिस्ट्रेट के न्यायालय स्थित
 होकर अपराध का उत्तर दें।

अभियुक्त के हस्ताक्षर या अंगूठे का चिन्ह अशोक कुमार परिवारदी (क्र) हस्ताक्षर
97180 44152 प्रतिवेदनकर्ता के हस्ताक्षर

श्री Ashok सुपुत्र श्री Food Stall
 को सूचना दी जाती है कि वह दिनांक 01/11/22 को श्री Sherrampal
 मेट्रोपोलिटन/ म्युनिसिपल मजिस्ट्रेट के न्यायालय स्थित Narela में उपस्थित
 होकर अपराध 357/397 /461 दिल्ली नगर निगम अधिनियम, 1957 के अन्तर्गत उत्तर दें।

दिनांक 01/11/22 पृष्ठ उलटिये 744024 परिवारदी के हस्ताक्षर
 प्रतिवेदनकर्ता के हस्ताक्षर

Supintendent
 Inspector 51136

26/11

647667 परिवार विभाग DEMS

श्री राजकीश सुपुत्र श्री व्यवसाय

निवासी को आज दिनांक 21/11/81 बजे निम्नलिखित अपराध करते हुए देखा, जोकि दिल्ली नगर निगम अधिनियम, 1957 की धारा 461 के अन्तर्गत दण्डनीय है।

उपरोक्त व्यक्ति अपने जानवरों को कुत्ता घाड़ता आदि गोरों के साथ उरी के बाहर छोड़ती है जो कि नगर निगम अधिनियम 1957 की धारा 50 के अन्तर्गत दण्डनीय है।

इसलिए परिवार क्षेत्र के अभियुक्त को सूचित किया गया है कि वह दिनांक 23/11/81 को दिल्ली मेट्रोपोलिटन/म्युनिसिपल मजिस्ट्रेट के न्यायालय स्थित नरला में उपस्थित

होकर अपराध का उत्तर दें। परिवार के हस्ताक्षर प्रतिवेदनकर्ता के हस्ताक्षर

श्री राजकीश सुपुत्र श्री

को सूचना दी जाती है कि वह दिनांक 23/11/81 को श्री विरज सिंह मेट्रोपोलिटन/म्युनिसिपल मजिस्ट्रेट के न्यायालय स्थित नरला में उपस्थित होकर अपराध 461 दिल्ली नगर निगम अधिनियम, 1957 के अन्तर्गत उत्तर दें।

647667

दिनांक पृष्ठ उलटिये परिवार के हस्ताक्षर प्रतिवेदनकर्ता के हस्ताक्षर

Sanitary Inspector DEMS 5/1/86

Sanitation Superintendent DEMS/ Narela Zone

263/c

मैट्रोपॉलिटन मजिस्ट्रेट, दिल्ली

उत्तरी दिल्ली नगर निगम

पुस्तक नं. 647549 क्षेत्र जिला 2

चालान नं. परिवाद Am दिनांक 08/10/21

श्री महाराष्ट्र बजे 11:15 PM

अधिनियम, 1957 की धारा 461 के अन्तर्गत दण्डनीय है।

उपरोक्त व्यक्ति निगम को परेशान करने के लिए
अपराध करता है। इससे समाज पर नुकसान
का कारण बनता है। इसका नाम निगम निगम
को दिया है।

इसलिए परिवाद तैयार करके अनियुक्त को सूचित किया गया है कि वह दिनांक 09/10/21 को 10 AM श्री विजय सिंह मैट्रोपॉलिटन/म्युनिसिपल मजिस्ट्रेट के न्यायालय स्थित चौरवा में उपस्थित होकर अपराध का उत्तर दें।

अनियुक्त के हस्ताक्षर आर.ए.के. या अंगूठे का चिन्ह

परिवादी के हस्ताक्षर
प्रतिवेदनकर्ता के हस्ताक्षर

श्री महाराष्ट्र को सूचना दी जाती है कि वह दिनांक 09/10/21 को 10 AM

मैट्रोपॉलिटन/म्युनिसिपल मजिस्ट्रेट के न्यायालय स्थित चौरवा में बजे उपस्थित होकर अपराध 461 दिल्ली नगर निगम अधिनियम, 1957 के अन्तर्गत उत्तर दें।

नांक 08/10/21 पृष्ठ उलटिये 647549 परिवादी के हस्ताक्षर MB

प्रतिवेदनकर्ता के हस्ताक्षर

Sanitary Inspector
DEMS
31/36

Sanitation
DEMS/ Narela Zone

Ex Engineer, Narela Zone (DEMS)
Dy. No. 279
Date. 02/07/25

279/23
FMS NARELA ZONE
DY. No. 4047
DATE. 2/7/25

**Office of the Special Metropolitan/Municipal Magistrate
Room no 11, Zonal Building Narela, Narela Zone**

Report for the Period of April 2019 to March 2020

DEMS DEPARTMENT

Month	Disposal cases during the Month	Amount Realized during the Month
April 2019	332	254500
May 2019	300	209300
June 2019	205	129400
July 2019	237	183100
August 2019	231	169700
September 2019	301	239900
October 2019	353	227300
November 2019	350	266300
December 2019	215	225000
January 2020	298	177800
February 2020	364	219700
March 2020	132	90300
TOTAL	3318	2392300

[Signature]
02/07/25
EE/DEMS
AE/DEMS

[Signature]
01/07/25
SS/ARR2

1
[Signature]
01/7/2025
S/Cont

Office of the Special Metropolitan/Municipal Magistrate
Room no 11, Zonal Building Narela, Narela Zone

Report for the Period of April 2020 to March 2021

DEMS DEPARTMENT

Month	Disposal cases during the Month	Amount Realized during the Month
April 2020	lockdown	lockdown
May 2020	lockdown	lockdown
June 2020	lockdown	lockdown
July 2020	lockdown	lockdown
August 2020	28	2100
September 2020	460	209400
October 2020	643	320700
November 2020	390	225600
December 2020	253	261700
January 2021	121	68950
February 2021	223	312700
March 2021	334	240000
TOTAL	2452	1641150

[Signature]
02/07/25
EE/DEMS
AS/DEMS

[Signature]
01/02/25
SS/NAZ

[Signature]
01/7/2025
SI/Court

Office of the Special Metropolitan/Municipal Magistrate
Room no 11, Zonal Building Narela, Narela Zone

Report for the Period of April 2021 to March 2022

DEMS DEPARTMENT

Month	Disposal cases during the Month	Amount Realized during the Month
April 2021	148	99000
May 2021	lockdown	lockdown
June 2021	205	146200
July 2021	186	162200
August 2021	199	202900
September 2021	258	247000
October 2021	235	229500
November 2021	211	195200
December 2021	232	241700
January 2022	183	132300
February 2022	232	186900
March 2022	288	332900
TOTAL	2377	2175800


02/07/25
EE/DEMS

AE/DEMS


01/07/25
SS/NR2


01/7/2025
SI/Court

Office of the Special Metropolitan/Municipal Magistrate
Room no 11, Zonal Building Narela, Narela Zone

Report for the Period of April 2022 to March 2023

DEMS DEPARTMENT

Month	Disposal cases during the Month	Amount Realized during the Month
April 2022	288	432800
May 2022	354	507700
June 2022	298	346000
July 2022	350	433000
August 2022	348	409000
September 2022	427	256900
October 2022	206	122200
November 2022	270	187600
December 2022	244	167100
January 2023	354	234300
February 2023	437	322000
March 2023	406	256100
TOTAL	3982	3674700

[Signature]
02/07/25
EE/DEMS

AE/DEMS

[Signature]
01/07/25
SS/NR2

[Signature]
01/7/2025
SI/Court

Office of the Special Metropolitan/Municipal Magistrate
Room no 11, Zonal Building Narela, Narela Zone

Report for the Period of April 2023 to March 2024

DEMS DEPARTMENT

Month	Disposal cases during the Month	Amount Realized during the Month
April 2023	345	202700
May 2023	304	158800
June 2023	337	242100
July 2023	410	224300
August 2023	310	200600
September 2023	319	148000
October 2023	352	186800
November 2023	280	137900
December 2023	331	155300
January 2024	346	172550
February 2024	351	253750
March 2024	254	206600
TOTAL	3939	2289400

[Signature]
02/07/25
EE/DEMS
AE/DEMS

[Signature]
01/07/25
SS/NA2

[Signature]
01/7/2025
SI/Court.

Office of the Special Metropolitan/Municipal Magistrate
Room no 11, Zonal Building Narela, Narela Zone

Report for the Period of April 2024 to March 2025

DEMS DEPARTMENT

Month	Disposal cases during the Month	Amount Realized during the Month
April 2024	375	254200
May 2024	331	246900
June 2024	224	164800
July 2024	298	204500
August 2024	258	199800
September 2024	339	245300
October 2024	391	310300
November 2024	429	392800
December 2024	363	305900
January 2025	338	319700
February 2025	287	236300
March 2025	328	390000
TOTAL	3961	3270500

[Signature]
02/07/25
EE/DEMS

AE/DEMS.

[Signature]
01/07/25
SS/NR2

[Signature]
01/7/2025
SI/Court

S.B (Narela) Office (DEMS)
Dairy No - 119-
Date - 5/5/25



Our Ref: IPMSW/MCD-NARELA ZONE/246

Date: 05.05.2025

Ex Engineer, Narela Zone (DEMS)

Dy. No. 279

Date. 13/05/25

To,

The Executive Engineer
Office of the Executive Engineer (DEMS)
Municipal Corporation of Delhi,
Zonal Building, Narela, Delhi - 110040

Name of Work: - Door to Door collection & Transportation of MSW to Sanitary Landfill,
Operation & Maintenance of Equipment's/Machineries for Narela Zone
In North DMC.

Subject: Submission of Monthly details of IEC activities conducted for the month of
April '25 - Reg.

References: 1. Contract agreement dated 19.01.2022
2. E-mail sent on date of 02-05-25.

Dear Sir,

With reference to the above subject and Concession agreement, we are herewith submitting
the details of IEC activities conducted in the month of April'2025.

Thanking you and assuring you of cooperation at all times.

For IP MSW Solution Private Limited



Authorized Signatory

Handwritten signature and date 9/5/25
AE-II/DEMS/NZ

- Copy to: The Deputy Commissioner Narela Zone.
- Copy to: The Superintendent Engineer DEMS Narela Zone.
- Copy to: The Engineer-in-Chief, 1. Civic Centre
- Copy to: The Engineer-in-Chief 2. Civic Centre
- Copy to: The Chief Engineer, DEMS. Civic Centre

Handwritten signature and date 14/05/25
Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

IP MSW SOLUTION PRIVATE LIMITED

Old MCD Polyclinic, Near SDM Office, Grant Trunk Road, Alipur
New Delhi - 110036

CIN : U90001TG2021PTC158366

Sr.No	Day	Date	Zone	Ward	Location	Activity 1- Awareness campaign	Activities 2- Informal sectors	Activity 3- Location of C&D Dumping site / JE-Store	Output
1	Tuesday	01-Apr-25	NARELA ZONE	Narela - 1	Ramdev Chowk	RRR maintenance/Door to Door campaigning on Source Segregation and avoid single use plastic interaction with residents along with Leaflet Distribution under Swachta Sarvekshan, 2024.	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme' 2025.	RWA Meeting / community awareness for dumping malwa solid waste in the same area.	RWA Meeting and community awareness for dumping malwa solid waste in the same area.
2	Wednesday	02-Apr-25	NARELA ZONE	Bankner- 2	Bankner	Door to Door campaigning on Source Segregation and Interaction with residents along with Leaflet Distribution under Swachta Sarvekshan, 2024.	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme' 2025.	RWA Meeting / community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter
3	Thursday	03-Apr-25	NARELA ZONE	Holambi- 3	Kheda Village	Chopal Meeting/ campaigning on Source Segregation and Interaction with residents along with Leaflet Distribution under Swachta Sarvekshan, 2024.	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme' 2025.	RWA Meeting / community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter
4	Friday	04-Apr-25	NARELA ZONE	Alipur-4	Budhpur	Chopal Meeting/ campaigning on Source Segregation and Interaction with residents along with Leaflet Distribution under Swachta Sarvekshan, 2024.	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme' 2025.	RWA Meeting / community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter

Aditya Kumar

[Signature]

Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

5	Monday	07-Apr-25	NARELA ZONE	Bakhta-5	Bakhtawarpur	Chopal Meeting/ campaigning on Source Segregation and Interaction with residents along with Leaflet Distribution under Swachta Sarvekshan, 2024.	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme'2025.	RWA Meeting/ community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter
6	Tuesday	08-Apr-25	NARELA ZONE	Bagumpur-27	Pansali road	Capacity building training with informal workers under the 'Namaste scheme' under swachsh sarvekshan-24.	RWA Meeting/ community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter
7	Wednesday	09-Apr-25	NARELA ZONE	Pooth Khurd-29	Pooth Village	Chopal Meeting/ campaigning on Source Segregation and Interaction with residents along with Leaflet Distribution under Swachta Sarvekshan, 2024.	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme'2025.	RWA Meeting/ community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter
8	Thursday	10-Apr-25	NARELA ZONE	29,30,31	Pooth, Bawana, Nangle Thakran	Street Play on Source Segregation and Interaction with residents along with Leaflet Distribution under Swachta Sarvekshan, 2024.	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme'2025.	RWA Meeting/ community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter
9	Friday	11-Apr-25	NARELA ZONE	Nangle Thakran-31	Katewara	Rally / RWA Meeting/ campaigning on Source Segregation and Interaction with residents along with Leaflet Distribution under Swachta Sarvekshan, 2024.	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme'2025.	RWA Meeting/ community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter

Asst. Engineer

Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

10	Monday	14-Apr-25	NARELA ZONE	Kanjhwa la-32	Garhi Randala Village	Chopal Meeting/ door to door campaigning on Source Segregation and Interaction with residents along with Leaflet Distribution under Swachta Sarvekshan, 2024.	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme'2025.	RWA Meeting / community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter
11	Tuesday	15-Apr-25	NARELA ZONE	Ranikhe da-33	Madanpur	MCD School awareness activity on Source Segregation and not to use single use plastic, interaction with residents along with Leaflet Distribution under Swachta Sarvekshan, 2024.	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme'2025.	RWA Meeting / community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter
12	Wednesday	16-Apr-25	NARELA ZONE	Nangloi-34	J J Sawda	Door to Door campaigning on Source Segregation and avoid single use plastic interaction with residents along with Leaflet Distribution under Swachta Sarvekshan, 2024. and Informal meeting data collection.	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme'2025.	RWA Meeting / community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter
13	Thursday	17-Apr-25	NARELA ZONE	Mundka-35	Mundka	RWA meeting/ door to door: campaigning on Source Segregation and Interaction with residents along with Leaflet Distribution under Swachta Sarvekshan, 2024.	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme'2025.	RWA Meeting / community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter
14	Friday	18-Apr-25	NARELA ZONE	Nilothi-36	Kamaruddin Nagar	MCD School awareness activity on Source Segregation and not to use single use plastic, interaction with residents along with Leaflet Distribution under Swachta Sarvekshan, 2024.	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme'2025.	RWA Meeting / community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter

Executive Engineer (DEMS)

Narela Zone

Municipal Corporation of Delhi

2541c

Asst. Comm.

15	Saturday	19-Apr-25	NARELA ZONE	Narela-1	Narela	RWA Meeting/ door to door campaigning on Source Segregation and Interaction with residents along with Leaflet Distribution under Swachta Sarvekshan, 2024.	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme'2025.	RWA Meeting / community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter
16	Monday	21-Apr-25	NARELA ZONE	Bankner-2	Bankner	Door to Door campaigning on Source Segregation and avoid single use plastic interaction with residents along with Leaflet Distribution under Swachta Sarvekshan, 2024. and Informal meeting data collection.	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme'2025.	RWA Meeting / community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter
17	Tuesday	22-Apr-25	NARELA ZONE	Holambi-3	Metro vihar	Training with ward helper and driver on Source Segregation and Interaction with residents along with Leaflet Distribution under Swachta Sarvekshan, 2024.	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme'2025.	RWA Meeting / community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter
18	Wednesday	23-Apr-25	NARELA ZONE	Alipur-4	Alipur	Female Meeting on OHS and Waste management.	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme'2025.	RWA Meeting / community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter <i>Ashtor</i>
19	Thursday	24-Apr-25	NARELA ZONE	Bakhtawar-5	Bakhtawar	Door to Door campaigning on Source Segregation and avoid single use plastic interaction with residents along with Leaflet Distribution under Swachta Sarvekshan, 2024. <i>Executive English</i> <i>Nafela Zone</i>	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme'2025.	RWA Meeting / community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter

20	Friday	25-Apr-25	NARELA ZONE	Bawana-30	J.J.Colony	Door to Door campaigning on Source Segregation and avoid single use plastic interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, and Informal meeting data collection.	RWA Meeting / community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter
21	Saturday	26-Apr-25	NARELA ZONE	Narela	Narela	Newspaper advertisement on waste management. FM Audio play on waste management.	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme'2025.	RWA Meeting / community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter.
22	Monday	28-Jan-25	NARELA ZONE	Narela ward-1	Arya samaj road	RRR maintenance/Door to Door campaigning on Source Segregation and avoid single use plastic interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024.	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme'2025.	RWA Meeting / community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter
23	Tuesday	29-Jan-25	NARELA ZONE	Nangle Thakran-31	Qutubgarh	RRR maintenance/Door to Door campaigning on Source Segregation and avoid single use plastic interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024.	Meeting with Informal sectors awareness about welfare scheme and distributed ID for informal under the 'Namaste Scheme'2025.	RWA Meeting / community awareness for dumping malwa solid waste in the same area.	Feedback Form, Beneficiary List, Testimonials & Appreciation Letter

Ashtan

[Signature]

Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

MIS Report of IEC- Activities April-2025

Sr. No.	Date	Wards No.	Location	Activity	Remark's	Feedback
1	01-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed	
2	01-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Play Audio	
3	01-04-2025	1	Narela	Door to door on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, at Narela ward-01.	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter
4	01-04-2025	1	Narela	Community Meeting and community awareness for dumping malwa solid waste in the Narela Village.	Leaflets distributed	Photos/ Videos/ Letter
5	01-04-2025	1	Narela	Collect data for insurance to Informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter
6	02-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed	
7	02-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Play Audio	
8	02-04-2025	2	Bankner	Door to door awareness campaign on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, at sannoth village Bankner ward-02.	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter
9	02-04-2025	2	Bankner	Community Meeting and community awareness for dumping malwa solid waste in the Bankner Village.	Leaflets distributed	Photos/ Videos/ Letter
10	02-04-2025	2	Bankner	Collect data for insurance to Informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter
11	03-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed	
12	03-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Play Audio	
13	03-04-2025	3	Holambi	Door to door awareness campaign on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, at Holambi ward-03.	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter

Executive Engineer (DEMS)

Narela Zone

Municipal Corporation of Delhi

Sr. No.	Date	Wards No.	Location	Activity	Remark's	Feedback
14	03-04-2025	3	Holambi	Community Meeting and community awareness for dumping malwa solid waste in the Holambi Village.	Leaflets distributed	Photos/ Videos/ Letter
15	03-04-2025	3	Holambi	Collect data for insurance to Informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter
16	04-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed	
17	04-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Play Audio	
18	04-04-2025	4	Alipur	Door to door awareness campaign on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, at Alipur ward-04.	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter
19	04-04-2025	4	Alipur	Community Meeting and community awareness for dumping malwa solid waste in the Alipur Village.	Leaflets distributed	Photos/ Videos/ Letter
20	04-04-2025	4	Alipur	Collect data for insurance to Informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter
21	07-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed	
22	07-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Play Audio	
23	07-04-2025	5	Bakhtawarpur	MCD School awareness campaign on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, at Bakhtawarpur ward-04.	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter
24	07-04-2025	5	Bakhtawarpur	Community Meeting and community awareness for dumping malwa solid waste in the Bakhtawarpur Village.	Leaflets distributed	Photos/ Videos/ Letter
25	07-04-2025	5	Bakhtawarpur	Collect data for insurance to Informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter
26	08-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed	
27	08-04-2025	All Wards		Executive Engineer (UGS) Swachh Bharat Ka Irada/Announcement Narela Zone about the Campaign of Swachhanjali".	Play Audio	

MIS REPORT OF IEC- ACTIVITIES APRIL-2025

Sr. No.	Date	Wards No.	Location	Activity	Remark's	Feedback
28	08-04-2025	29	Begumpur	Training with Informal workers on OHS and Hygieneaware ness campaign and Meeting with Informal workers, on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, at Begumpur.	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter
29	08-04-2025	29	Begumpur	Community Meeting and community awareness for dumping malwa solid waste in the Begumpur Village.	Leaflets distributed	Photos/ Videos/ Letter
30	08-04-2025	29	Begumpur	Collect data for insurance to Informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter
31	09-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed	
32	09-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Play Audio	
33	09-04-2025	29	Pooth Khurd	Door to door awareness campaign on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, at Pooth.	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter
34	09-04-2025	29	Pooth Khurd	Community Meeting and community awareness for dumping malwa solid waste in the Pooth Khurd Village.	Leaflets distributed	Photos/ Videos/ Letter
35	09-04-2025	29	Pooth Khurd	Collect data for insurance to Informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter
36	10-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed	
37	10-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Play Audio	
38	10-04-2025	29	Pooth Khurd	Street Play on awareness campaign on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, at Pooth Khurd.	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter
39	10-04-2025	29	Pooth Khurd	Community Meeting and community awareness for dumping malwa solid waste in the Pooth Khurd Village.	Leaflets distributed	Photos/ Videos/ Letter

Executive Engineer (DEMIS)
Narela Zone

Municipal Corporation of Delhi

Sr. No.		Date	Wards No.	Location	Activity	Remark's	Feedback
40	10-04-2025	29	Pooth Khurd	Collect data for insurence to Informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter	
41	10-04-2025	30	Bawana	Street Play on awareness campaign on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, at Bawana.	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter	
42	10-04-2025	31	Nangle Thakran	Street Play on awareness campaign on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, at Nangle Thakran	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter	
43	11-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed		
44	11-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Play Audio		
45	11-04-2025	31	Nangle Thakran	Rally for awareness campaign on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, at Pooth .	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter	
46	11-04-2025	31	Nangle Thakran	Community Meeting and community awareness for dumping malwa solid waste in the Begumpur Village.	Leaflets distributed	Photos/ Videos/ Letter	
47	11-04-2025	31	Nangle Thakran	Collect data for insurence to Informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter	
48	14-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed		
49	14-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Play Audio		
50	14-04-2025	32	Kanjhwala	Door to door awareness campaign on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, at Kanjhwala .	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter	
51	14-04-2025	32	Kanjhwala	Community Meeting and community awareness for dumping malwa solid waste in the Kanjhwala Village.	Leaflets distributed	Photos/ Videos/ Letter	

Executive Engineer (DEMS)

Narela Zone

Municipal Corporation of Delhi

MIS Report of IEC- Activities April-2025

Sr. No.	Date	Wards No.	Location	Activity	Remark's	Feedback
52	14-04-2025	32	Kanjhwala	Collect data for insurance to Informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter
53	15-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed	
54	15-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Play Audio	
55	15-04-2025	33	Ranikheda	MCD School awareness campaign on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, at Karala .	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter
56	15-04-2025	33	Ranikheda	Community Meeting and community awareness for dumping malwa solid waste in the Karala Village.	Leaflets distributed	Photos/ Videos/ Letter
57	15-04-2025	33	Ranikheda	Collect data for insurance to Informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter
58	16-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed	
59	16-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Play Audio	
60	16-04-2025	34	Nangloi	Door to door awareness campaign on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, at DDA Flats Sawda ward-34 .	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter
61	16-04-2025	34	Nangloi	Community Meeting and community awareness for dumping malwa solid waste in the Sawda DDA Colony.	Leaflets distributed	Photos/ Videos/ Letter
62	16-04-2025	34	Nangloi	Collect data for insurance to Informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter
63	17-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed	
64	17-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Play Audio	
65	17-04-2025	35	Mundka	Door to door awareness campaign on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, at TIKRI Narela Zone	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter

296 IC

MIS Report of IEC- Activities April-2025

Sr. No.	Date	Wards No.	Location	Activity	Remark's	Feedback
66	17-04-2025	35	Mundka	Community Meeting and community awareness for dumping malwa solid waste in the Mundka.	Leaflets distributed	Photos/ Videos/ Letter
67	17-04-2025	35	Mundka	Collect data for insurance to informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter
68	18-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed	
69	18-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Play Audio	
70	18-04-2025	36	Nilothi	Door to door awareness campaign on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, at ward 36 Nilothi.	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter
71	18-04-2025	36	Nilothi	Community Meeting and community awareness for dumping malwa solid waste in the Nilothi.	Leaflets distributed	Photos/ Videos/ Letter
72	18-04-2025	36	Nilothi	Collect data for insurance to Informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter
73	19-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed	
74	19-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Play Audio	
75	19-04-2025	1	Narela	Door to door awareness campaign on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, at Narela ward 1, Narela.	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter
76	19-04-2025	1	Narela	Community Meeting and community awareness for dumping malwa solid waste in the Narela.	Leaflets distributed	Photos/ Videos/ Letter
77	19-04-2025	1	Narela	Collect data for insurance to Informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter
78	21-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed	
79	21-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Leaflets distributed Engines (PAudio) Narela Zone Municipal Corporation of Delhi	

MIS Report of IEC- Activities April-2025

Sr. No.	Date	Wards No.	Location	Activity	Remarks	Feedback
80	21-04-2025	2	Bankner	Door to door awareness campaign on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarvekshan, 2024, at Bankner ward-2.	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter
81	21-04-2025	2	Bankner	Community Meeting and community awareness for dumping malwa solid waste in the Bankner.	Leaflets distributed	Photos/ Videos/ Letter
82	21-04-2025	2	Bankner	Collect data for insurance to Informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter
83	22-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed	
84	22-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Play Audio	
85	22-04-2025	3	Holambi	Training with Driver and Helper on Occupational Health and Safety and increase data to waste segregation at Halambi.	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter
86	22-04-2025	3	Holambi	Community Meeting and community awareness for dumping malwa solid waste in the Holambi.	Leaflets distributed	Photos/ Videos/ Letter
87	22-04-2025	3	Holambi	Collect data for insurance to Informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter
88	23-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed	
89	23-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Play Audio	
90	23-04-2025	4	Alipur	Training with Female Driver and Helper on Occupational Health and Safety and increase data to waste segregation at Alipur.	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter
91	23-04-2025	4	Alipur	Community Meeting and community awareness for dumping malwa solid waste in the Alipur.	Leaflets distributed	Photos/ Videos/ Letter
92	23-04-2025	4	Alipur	Collect data for insurance to Informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter
93	24-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed	Photos/ Videos/ Letter

Executive Engineer (DEMS)
Nareja
Municipal Corporation of Delhi

MIS REPORT OF IEC ACTIVITIES APRIL-2025

Sr. No.	Date	Wards No.	Location	Activity	Remark's	Feedback
94	24-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Play Audio	
95	24-04-2025	5	Bakhtawarpur	Door to door awareness campaign on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, at Bakhtawarpur ward 5.	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter
96	24-04-2025	5	Bakhtawarpur	Community Meeting and community awareness for dumping malwa solid waste in the Bakhtawarpur.	Leaflets distributed	Photos/ Videos/ Letter
97	24-04-2025	5	Bakhtawarpur	Collect data for insurance to Informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter
98	25-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed	
99	25-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Play Audio	
100	25-04-2025	30	Bawana	Door to door awareness campaign on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, at Bawana ward 30.	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter
101	25-04-2025	30	Bawana	Community Meeting and community awareness for dumping malwa solid waste in the Bawana ward 30.	Leaflets distributed	Photos/ Videos/ Letter
102	25-04-2025	30	Bawana	Collect data for insurance to Informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter
103	28-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed	
104	28-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Play Audio	
105	28-04-2025	1	Narela	RRR maintain and Door to door awareness campaign on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarwekshan, 2024, at Narela.	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter
106	28-04-2025	1	Narela	Community Meeting and community awareness for dumping malwa solid waste in the Narela. Executive Engineer (DEMS) Narela Zone	Leaflets distributed	Photos/ Videos/ Letter

MIS REPORT OF IEC- ACTIVITIES APRIL-2025

Sr. No.	Date	Wards No.	Location	Activity	Remark's	Feedback
107	28-04-2025	1	Narela	Collect data for insurance to informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter
108	29-04-2025	All Wards		Awareness programme by D2D Activity	Leaflets distributed	
109	29-04-2025	All Wards		Jingle "Swachh Bharat Ka Irada/Announcement about the Campaign of Swachhanjali".	Play Audio	
110	29-04-2025	31	Nangle Thakran	RRR maintain and Door to door awareness campaign on Source Segregation and not to use single use plastic. Interaction with residents along with Leaflet Distribution under Swachta Sarvekshan, 2024, at Qutubgarh.	Leaflets distributed/stick Stickers	Photos/ Videos/ Letter
111	29-04-2025	31	Nangle Thakran	Community Meeting and community awareness for dumping malwa solid waste in the Qutubgarh.	Leaflets distributed	Photos/ Videos/ Letter
112	29-04-2025	31	Nangle Thakran	Collect data for insurance to informal sectors workers and distributed Identity card under the Namaste scheme.	Leaflets distributed	Photos/ Videos/ Letter

Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi



दिल्ली नगर निगम

आइए सीखें कूड़ा प्रबंधन

Executive Engineer (DEMS)
Narela Zone

Municipal Corporation of Delhi

नागरिकों से अपील

भारत सहित पूरे विश्व के समक्ष कूड़ा प्रबंधन एक बड़ी जिम्मेदारी है, ऐसा करने के लिए अपने यहाँ से निकलने वाले कचरे को अलग-अलग करना अनिवार्य है, अपने यहाँ का गीला कूड़ा, सूखा और घरेलू खतरनाक कूड़ा, अलग-अलग करके ही कूड़ा-गाड़ी में डालें, अब ये मिश्रित कूड़ा नहीं लिया जायेगा, अब मिश्रित कूड़ा दिए जाने पर SWM RULES 2016 के तहत प्रत्येक बार जुर्माना किया जायेगा।



गीला कचरा

गीले कूड़े से खाद्य बनाए
प्लास्टिक बैग का प्रयोग ना करें।

रसोई का कचरा

सब्जियों-फलों के छिलके, बचा हुआ
भोजन, आड़े के छिलके,
मांस और मछली की हड्डी
सड़े फल व सब्जियाँ,
भोजन के लिए इस्तेमाल किया
गया टिशू पेपर
चाय बैग, कॉफी पाउडर, पते
की प्लेट, बगीचे का कचरा गिरे
हुए पत्ते, फूल, माला,
लड़ी, घास



सूखा कचरा

सूखे कूड़े को रिसाइकल में
केवल पुनः उपयोगी बैग का प्रयोग करें।

प्लास्टिक

प्लास्टिक कवर, बोतलें, बकरी
प्लास्टिक, कागज, कप, प्लेट
दूध, दही, जूस के डिब्बे आदि कागज
अखबार, पत्रिका, स्टेशनरी, जंक
गैल, गते के डिब्बे, टेटा पैक

धातु

धातु के डिब्बे, कांच
साबुत गिलास, नार, बोतलें

अन्य सूखा कचरा

रबड़, थर्मोकोल, पुराने कपड़े, बरा
सौंदर्य उत्पाद, खाले के पैकेट
नारियल के छिलके



घरेलू खतरनाक कचरा

केवल पुनः उपयोगी बैग का प्रयोग करें।

सैनेटरी कचरा

अखबार में लपेटा जाना चाहिए
आराम, सैनेटरी नैपकिन, पट्टियाँ,
कंडोम, नारपून, टिशू पेपर, इस्तेमाल
किया हुआ कंटेन, समय सीमा समाप्त
दवायें, झाड़ू की घूल

तेज धार वाले पदार्थ

अखबार में लपेटा जाना चाहिए
रेजर, प्रयोग में लाई सीरिंग, सुई, ब्लेड
उपकरण की बोतल

इलेक्ट्रॉनिक्स कचरा

सावधानी के साथ अलग से दे।
मोटर, मोबाइल कवर, पेन, इतर फोन
बैक, टूल लाइट, सीएफएल
ट्यूब, अखबार में लपेटा
जाना चाहिए

नरेला जोन के अधीन आने वाले ढलाव घर तथा घर-घर कूड़ा उठाने वाली गाड़ी
से संबंधित अगर आपकी कोई शिकायत है तो हमें संपर्क करें-

Initiative of Resustainability In Association
With Municipal Corporation of Delhi

For complaints and feedback call us at



1800 123 7985



c4.ipmswdelhi@resustainability.com



7683057985

1/984

Delhi Municipal Corporation

Let's Learn Waste Management

Waste management is a huge responsibility for the entire world including India. To do this, it is important to separate the waste generated from your place. Separate your wet, dry and domestic hazardous waste and then put it in the garbage vehicle. Now this mixed waste will not be accepted. Now, every time mixed waste is taken, a fine will be imposed under SWM RULES 2016.wet garbage.

WET WASTE	DRY WASTE	HAZARDOUS HOUSEHOLD WASTE
Make manure from wet waste, do not use plastic bags.	Dry waste for recycling Use reusable bags only	Use only reusable bags.
KITCHEN WASTE Vegetable and fruit peels, left-over food, egg shells, meat and fish bones, Rotten fruits and vegetables, used tissue paper, Tea bags, coffee powder, leaf plates, garden waste, Fallen leaves, flowers, garlands, strings, grass	PLASTIC Plastic cover, bottle, Plastic, Paper, cups, plates, Milk Packets, yoghurt, juice cartons etc. Paper, Newspaper, magazine, stationary, junk mail, cardboard boxes, tassel packs.	SSANITARY WASTE Diapers, Sanitary Napkins, Bandages, Condoms, Nails, Tissue Paper,, used cotton, expired medicines, broom dust should be wrapped in newspapers.
	METAL Metal cans, Glass, jars, bottles	SHARP OBJECTS Razors, used syringes, needles blades and injections, bottles should be wrapped in newspaper.
	OTHER DRY WASTE Rubber, Thermocol, old clothe, used beauty products, food packet, coconut shell	ELECTRONIC WASTE Carefully give it separately. Batteries ,Mobile Cable , Tape, CFL, Tube Light, broken glasses should be wrapped in a newspaper.

If you have any complaint related to the slums and door-to-door garbage collection vehicles under Narela Zone, please contact us-

Initiative of Sustainability In Association with Municipal Corporation of Delhi

For Complaints and feedbacks call us at: 1 8 0 0 1 2 3 7 9 8 5,
c4.ipmswdelhi@resustainability.com , 76 8 3 0 5 7 9 8 5

185/C



दिल्ली नगर निगम

गहत्वपूर्ण जानकारी :

इधर-उधर कूड़ा न फेंके, कूड़ा कूड़े वाली गाड़ी में ही डालें। गीला-सूखा कूड़ा अलग-अलग कर के दें, आगे से मिश्रित कूड़ा नहीं लिया जायेगा। कूड़ा गाड़ी न आने पर निम्नलिखित नं. पर शिकायत करें।

डोर टू डोर संग्रहण (Door to Door Collection)

- * ठेकेदारक का नाम/(Name of the Concessionaire) : IPMSWSPL - Narela Zone
- * यदि कोई सुझाव/शिकायत हो तो संपर्क करें/(Suggestion / Complaints) : 18001237985 / 7683057985
- * प्रवारी पर्यवेक्षक का नाम व संपर्क नंबर/(Name and contact number of Supervisor Incharge) : Kushal Panday : 7701992203
- * वार्ड पर्यवेक्षक का नाम व संपर्क नंबर/(Name and contact number of Ward Supervisor) : Parveen Mann : 8882907107
- * टिपर संख्या/(Number of Tipper) : 4885
- * टिपर चट का समय/(Timings of the Tipper Route) : 7:20 am to 11 am
- * डालक का नाम व संपर्क नंबर/(Name and contact number of Driver) : Sompal : 7065815719
- * डालक का नाम व संपर्क नंबर/(Name and contact number of Driver) : Narender : 8810617551
- * संचालित का Ex. En नाम/(Name of the concerned Ex. En) : Sh. Sanjeev Kumar
- * संचालित का एस.आई का नाम व संपर्क नंबर/(Name and Contact Number of the concerned SI) : Sh. Ajay Chouhan : 9843905429
- * संचालित का ए. एस.आई का नाम व संपर्क नंबर/(Name and Contact Number of the concerned ASI) : Sh. Vijender : 9311630803, 9980570846
- * संचालित का ए.ई. का नाम व संपर्क नंबर/(Name and Contact Number of the concerned A E) : Sh. Pradeep Kumar : 9717788723
- * संचालित का जे.ई. का नाम व संपर्क नंबर/(Name and Contact Number of the concerned J E) : Sh. Shubham Kumar : 9811423548

For Complaints or Feedback

1800 123 7985

✉ cd_ipmswsp@resustainability.com

7683057985

Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

(Signature)

Delhi Municipal Corporation Important information:

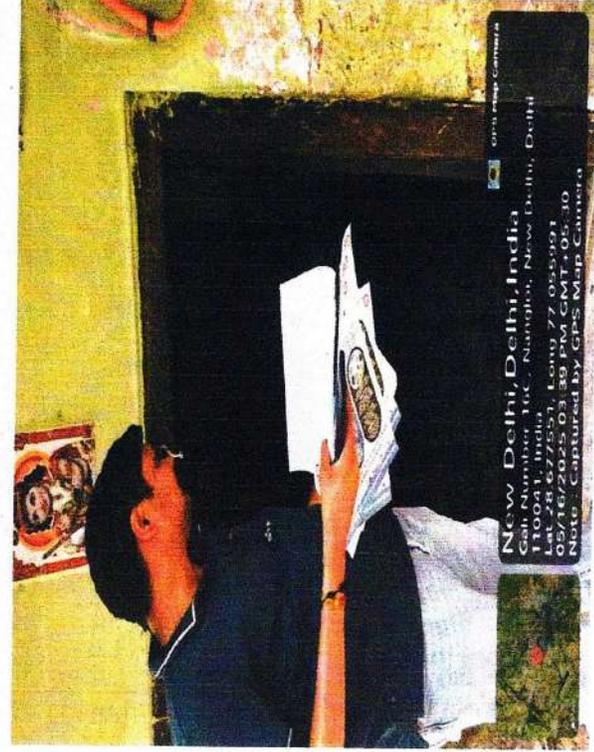
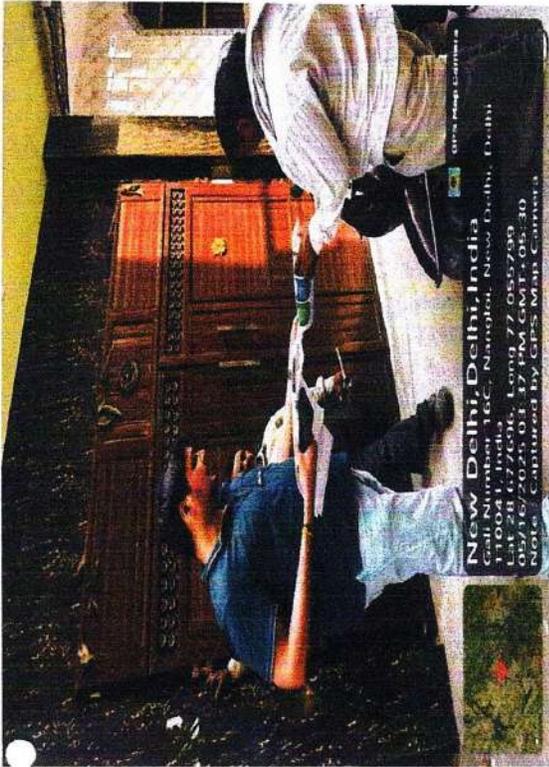
Do not throw garbage here and there, put the garbage in the garbage vehicle only. Separate the wet and dry garbage, mixed garbage will not be accepted from now on. If the garbage vehicle does not come, complain on the following number.

Door to Door Collection

- * Name of the Conosasionaire : IPMSWSPL- Narela-Zone.
- * In case of any suggestion/complaint: 18001237985/7683057986
- * Name and contact number of Supervisor In charge: Kushal Panday: 7701992203
- * Name and contact number of Ward Supervisor: Parveen Male: 8882007107
- * Number of the Tipper: 4555
- * Timing of the Tipper Route: 7:20 am to 11 am
- * Name and contact number of Driver': Sompal , 7065815719
- * Helper's mark (Name and contact number of Helper): Narender: 6810617551
- * Name of the concerned Ex. Engineer: Sh. Sanjeev Kumar.
- * Name and Contact Number of the concerned SI : Sh Ajay Chouhan 96439054
- * Name and Contact Number of the concerned ASI: Sh.Vijender: 93116308039,
990570846
- * Name and Contest Number of the concerned AE: Sh. Pradeep Kumar: 9717788723
- * Name and Contact Number of the concerned J.E. : Sh. Shubham Kumar:
9811423548

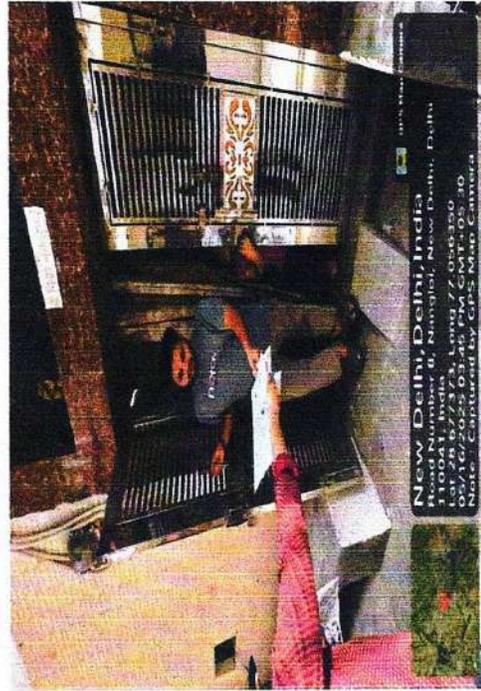
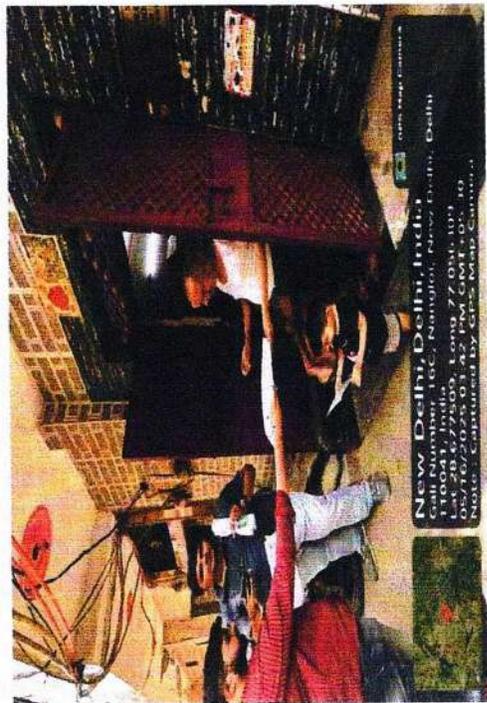
**For Complaints and feedbacks call us at: 1 8 0 0 1 2 3 7 9 8 5,
c4.ipmswdelhi@resustainability.com , 76 8 3 0 5 7 9 8 5**

169/c



Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

176k



[Handwritten signature]

Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

ANNEXURE R4/9

1-4-25, Door to door and Market awareness campaign on waste management and 'Not to Use Single Use Plastic' at Narela ward-01.



Powered by AppleCam

Ashok Kumar

Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

937/c

3-4-25, RWA and Community awareness campaign on waste management and 'Not to Use Single Use Plastic' at Halambi ward-3.



[Handwritten signature]

Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

Ashok Kumar

231/C

8-4-25, Training with Informal workers on waste management and OHS hygiene maintain during the work on word 27 Begumpur.



[Handwritten signature]

Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

Ashok Kumar

10-4-25, Street Play for Community awareness campaign on waste management and avoiding Single Use Plastic and encourage use for jute bags at Pooth Khurd ward-29.



Ashish Kumar

Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

10-4-25, RRR maintaining and donating cloths for needy person at Narela ward-1.



[Handwritten signature]

Ashok Kumar

Executive ... (S) Narela 43-18 Municipal Corporation of Delhi

11-4-25, Rally on community awareness campaign on waste segregation and avoiding Single Use plastic encourage to the people use for cloth bags at market Qutubgarh Nangle Thakran ward-31.



Ashok Kumar

[Handwritten signature]

Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

17-4-25, Meeting with NGO for collaboration work under the Namaste Scheme and connect Informal workers with welfare scheme at Mundka ward-35.



Ashtakumar

[Signature]

Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

[Handwritten mark]

22-4-25, Training with Drivers and Helper on OHS and increase data of waste segregation at Holambi ward-3.



Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

Ashok Kumar

23-4-25, Training with Female Drivers and Helper on OHS and increase data of waste segregation in the community at Alipur ward-4.



[Handwritten signature]

Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

Ashok Kumar

105/c

25-4-25, Wall writing supervisor details at Nangle Thakran ward-31.



Ashok Kumar

[Handwritten signature]

Executive Engineer (DEMS)
 Narela Zone
 Municipal Corporation of Delhi

26-4-25, FM audio play on waste management in Big FM 92.7

BIG FM BAND CHANNEL		
DATE	FM	TIME BAND
26-04-2025	BIG FM	08:16:59 AM
26-04-2025	BIG FM	08:31:31 AM
26-04-2025	BIG FM	09:17:11 AM
26-04-2025	BIG FM	10:15:10 AM
26-04-2025	BIG FM	11:34:35 AM
26-04-2025	BIG FM	06:16:41 PM
26-04-2025	BIG FM	06:30:51 PM
26-04-2025	BIG FM	06:45:25 PM
26-04-2025	BIG FM	07:17:31 PM
26-04-2025	BIG FM	07:31:15 PM

Ashok Kumar



Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

**311 App Complaints
(Before and after photographs)**

317



Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

Issue Number :202309180000609385
Ward No. 34 (Nangloi)
Garbage on road (18-09-2023)

Before



After



Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

Issue Number :202309180000609382
Ward No. 36 (Nilothi)
Garbage on service road (18-09-2023)

Before



After



Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

Issue Number :202309180000608599
Ward No. 36 (Nilothi)
Garbage on service road (18-09-2023)

Before



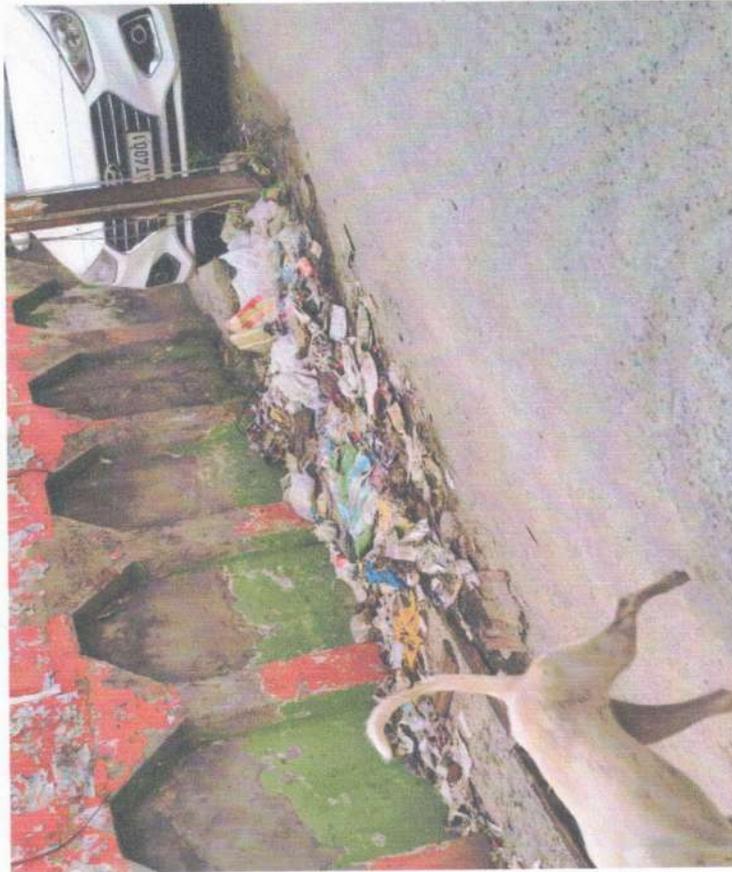
After



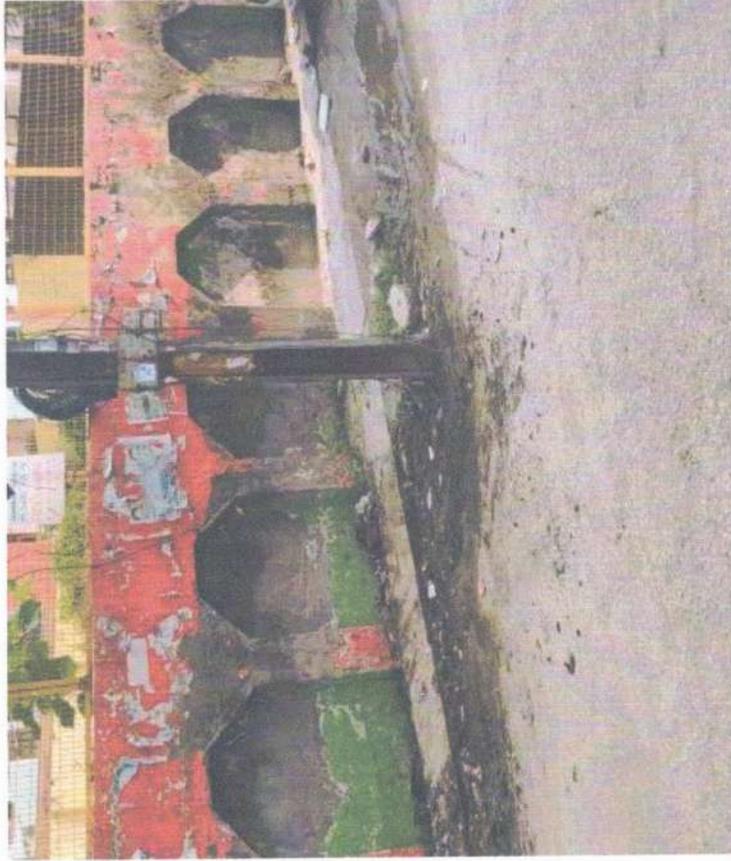
Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

Issue Number :202309130000601902
Ward No. 36 (Nilothi)
Garbage on public road (13-09-2023)

Before



After

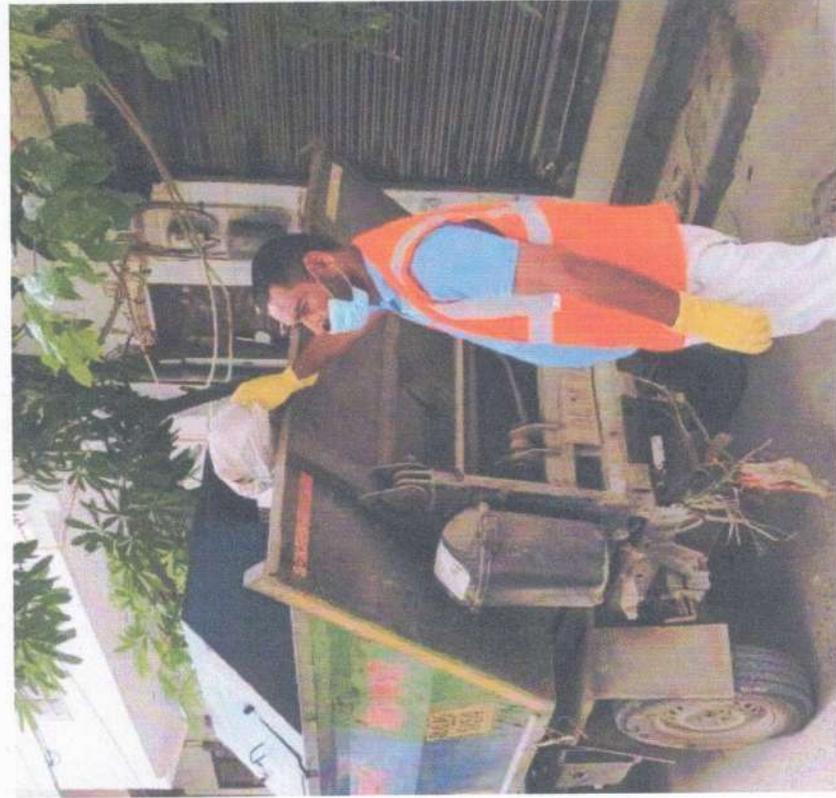


Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

Issue Number :20230810000000549540
Ward No. 36 (Nilothi)
Location : Rajendra Park Extn.
Garbage Vehicle Not Arrived (10-08-2023)

Before

After



N/A

Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

Issue Number :202308050000543989

Ward No. 36 (Nilothi)

Location :Rajendra park
Garbage dumed on public road (05-08-2023)

Before



After



Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

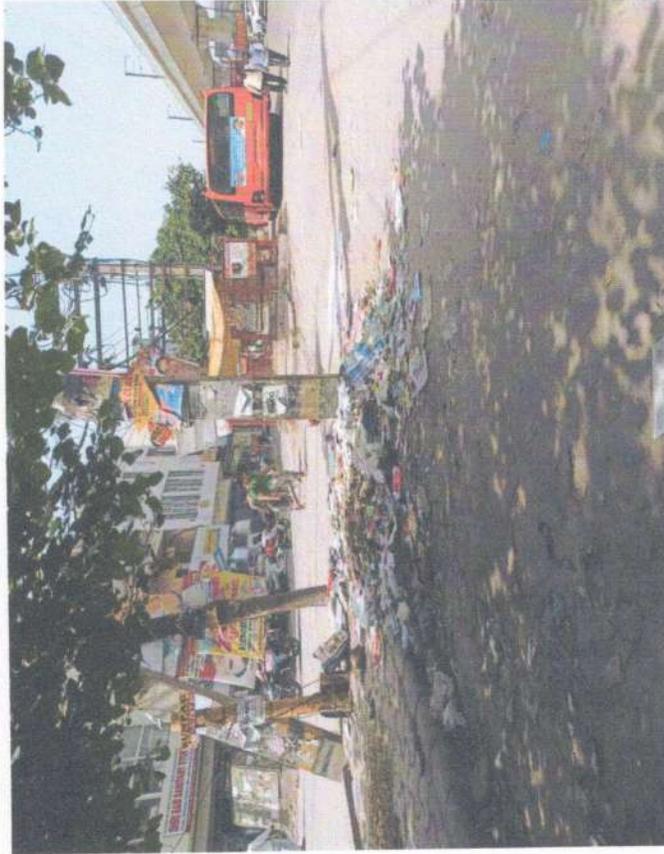
Issue Number :202308290000578945

Ward No. 36 (Nilothi)

Location :Rohtak Road

Garbage dumed on public road (29-08-2023)

Before



After



Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

Issue Number :202308290000578866

Ward No. 36 (Nilothi)

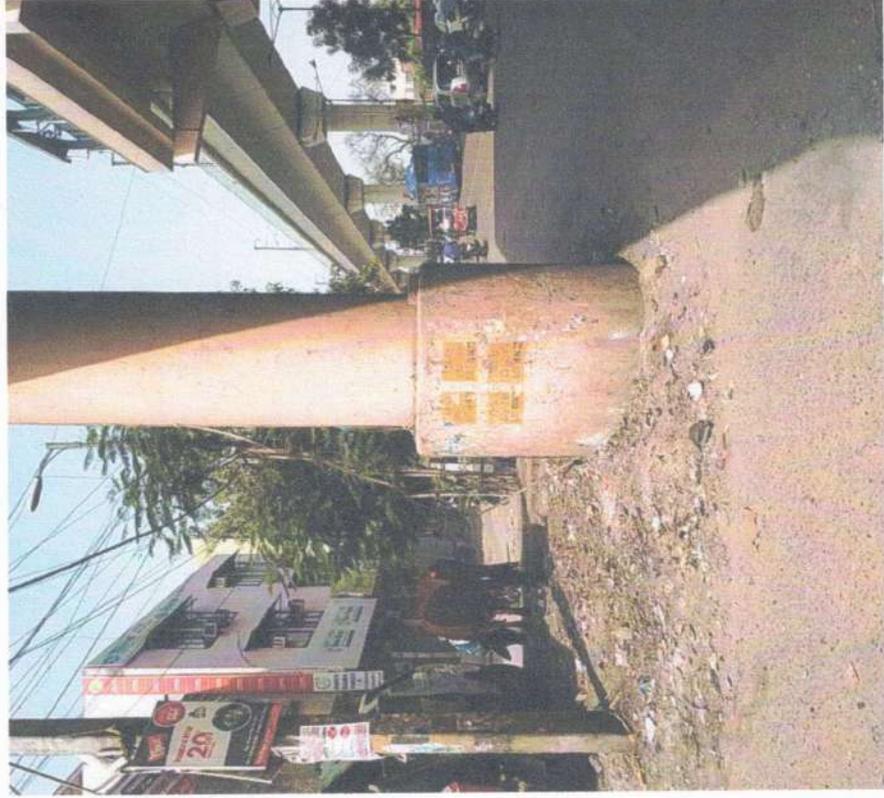
Location :Rajendra park

Garbage dumed on public road (29-08-2023)

Before



After



Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

Issue Number :2024061000000905342
Ward No. 36 (Nilothi)
Location :Rajendra park
Garbage vehicle not arrived (10-06-2024)

Before

After



N/A

[Handwritten signature]

Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

(सावधान)
यहाँ कुड़ा डालना सख्त वर्जित है उलंघन
करने पर 5000/रु. जुर्माना देना होगा।

IPMSWSPL

MCD

कुड़ा-
कुड़ेवाली
गाड़ी से
डालें

Latitude: 28.652096
Longitude: 77.07273
Altitude: 175.8±1 m
Accuracy: 33.9 m
Azimuth: 333° (NW)
Pitch: -18.0° (1.4°)
Time: 05-13-2025 16:24
Note: ward-5 fcts



MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (DEMS) NRZ
ZONAL BUILDING, NARELA
NEW DELHI-110040



No.:- EE/DEMS/NRZ/ 25-26/p-67

Date: 15/5/25

सूचना पत्र / NOTICE

H. no = 22, Gupta Niwas
Rajendra Park Extn, Phase-6 Delhi-41

विषय: कचरे के स्रोत पर पृथक्करण (Segregation) हेतु अनिवार्य निर्देश
मान्यवर/मान्यवती,

भारत सरकार द्वारा अधिसूचित ठोस अपशिष्ट प्रबंधन नियम, 2016 (Solid Waste Management Rules, 2016) के तहत, प्रत्येक घर, संस्था तथा व्यावसायिक प्रतिष्ठान के लिए यह अनिवार्य है कि वे उत्पन्न होने वाले ठोस कचरे को स्रोत पर ही निम्नलिखित श्रेणियों में पृथक् करें:

1. गीला कचरा (Biodegradable Waste) – जैसे: भोजन का अवशेष, फल-सब्जियों के छिलके, बगीचे का कचरा आदि।
2. सूखा कचरा (Non-Biodegradable Waste) – जैसे: प्लास्टिक, कागज, लोहा, शीशा, कपड़ा आदि।
3. घरेलू खतरनाक कचरा (Domestic Hazardous Waste) – जैसे: सैनिटरी पैड, डायपर, बैटरी, कीटनाशक, रसायन आदि।

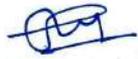
निर्देश:

- कृपया उपरोक्त तीनों प्रकार के कचरे को अलग-अलग रंग-कोडित डिब्बों (हरी – गीला, नीली – सूखा, लाल/काली – खतरनाक) में इकट्ठा करें।
- segregated waste को केवल अधिकृत नगर निगम कर्मियों/ठिकेदार को ही सुपुर्द करें।
- कचरा सड़कों या सार्वजनिक स्थानों पर न फेंकें, अन्यथा नियमानुसार जुर्माना लगाया जाएगा।
- स्वच्छता बनाए रखने हेतु नगर निगम द्वारा समय-समय पर निरीक्षण किया जाएगा।

यह आदेश दिनांक से प्रभावी है एवं इसका उल्लंघन दंडनीय अपराध होगा।
आइए, हम सब मिलकर स्वच्छ, स्वस्थ और सतत दिल्ली के निर्माण में योगदान दें।

स्वच्छ भारत – स्वस्थ भारत


स्वच्छता अधीक्षक
I एवम II नरेला क्षेत्र


Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

**MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (DEMS) NRZ
ZONAL BUILDING, NARELA NEW DELHI-110040**

No.:- EE/DEMS/NRZ/25-26/D-67

Date: 15/5/25

NOTICE

H. Nos 22, Gupta Niwas
Rajendra Park Ext. Phase, Delhi-41
Subject: Necessary Instructions for Segregation at Source of Waste
Sir/Madam,

Under the Solid Waste Management Rules, 2016 notified by the Government of India, it is mandatory for every household, institution and commercial establishment to dispose of the solid waste generated. Separate the waste at the source into the following categories:

1. Biodegradable Waste such as: food scraps, fruit and vegetable peels, garden waste, etc.
2. Dry Waste (Non-Biodegradable Waste) like: plastic, paper, iron, glass, cloth etc.
3. Hazardous Domestic Waste – Such as: sanitary pads, diapers, batteries, pesticides, chemicals etc.
- 4.

Instructions:

- Please keep the above three types of waste in separate colour coded containers Collect waste in (green-wet, blue-dry, red/black-dangerous).
- Hand over segregated waste only to authorized municipal corporation personnel or contractor.
- Do not throw garbage on roads or public places, otherwise fine will be imposed as per rules.
- To maintain cleanliness, the Municipal Corporation will conduct inspections from time to time.

This order is effective from date and its violation will be a punishable offence. Let us all together contribute towards building a clean, healthy and sustainable Delhi.

Clean India - Healthy India

Sd/-
Sanitation Superintendent
I and II Narela area

Jingle Played on Auto Tippers

Jingle -01

Suno ! Suno ! Suno!
Saaf na ho toilet, Badbo Sataye.
Gandagi ka ambar rehna dushbar ho jae.
311 App ko kholo shikayat darz karlo.
saaf safai ka hal niklega.
Ab mat aur saho,
tutti seat pani nahi, ganda farsh sataye.
ab chup mat betho apni aawaz uthaye.
311 app ko kholo shikayat darz karlo.
saaf safai ka hal niklega ab mat aur saho.
MCD aapki sewa me.
Dhnayawad!


Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

Jingle -02

Suno! Suno! Suno!

MCD aapke davar.

Sarvdharan ko suchit kiya jata hai ,

Gharelu kude ko alag alag karke

yani gila kuda sukha kuda

alag alag karke hi kuda uthane

wali gadi me dale, ya aspas kuda

dalna vali nirdharit jagha par hi dale.

kuda ko idhar udhar dalna par aapke upper jurmana ya
kanuni karvaye ke ja sakti hai.

aapse nivedan hai ki aap apna aspas gandagi na falaye.
Aur apna sahar ko swach swast , sunder banaye.

Aapka bahut bahut dhnayawad!


Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

Jingle -03

Swachh Bharat Ka Irada,
 Irada kar liya humne desh se apne ye vada,
 ye vada kar liya humne.
 Swachh Bharat Ka Irada,
 Irada kar liya humne desh se apne ye vada,
 Ye vada kar liya humne.

Swachh Bharat Ka Irada kar liya humne,
 Desh se ye vada kar liya humne.

Swachh Bharat Ka Irada,
 Irada kar liya humne desh se apne vada,
 Ye vada kar liya humne.

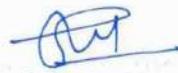
Humse niklegi swachhta ki ek nadi,
 chal-chal-chal, kal-kal-kal,
 Ek dhuli si jindagi.
 Swachhta ki jyot lekar ghar-ghar jayenge,
 saaf suthri Roshini mein sab nahayenge.

Swachh Bharat Ka Irada,
 Irada kar liya humne desh se apne vada,
 Ye vada kar liya humne.

Har gali ab unnati ki raah jayegi, (Jayegi..)
 Dhoop asha ki aangan aangan gayegi, (Gayegi..)

swapna Gandhi Ji ka, ab sakar karna hai,
 Swachhta ka desh mein ab tyohaar karna hai.

Khud se hi karni hogi shuruaat,
 banaye Swachh Bharat saath-saath.
 Ek pavitra si hawa bahegi,
 Ujjwal-Ujjwal ho Bharat.
 Kona-kona nirmal hoga,
 Vishwa kahega jay Bharat.


 Executive Engineer (DEMS)
 Narela Zone
 Municipal Corporation of Delhi

ANNEXURE R4/12

Chalan Paid Receipt Ward36 Nilothi			Location and Reason
Date	WARD NO	RECEIPT NO	
16-11-2015	36	537601 TO 537645	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
06-01-2016	36	537646 TO 537650	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
01-08-2017	36	581301 TO 581350	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
09-12-2017	36	607251 TO 607279	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
15-01-2018	36	615302 TO 615350	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
21-03-2018	36	624051 TO 624099	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
03-07-2018	36	624001 TO 624049	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
29-12-2018	36	607280 TO 607300	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
29-12-2018	36	630851 TO 630876	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
01-01-2019	36	630877 TO 630899	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
04-05-2019	36	688551 TO 688000	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
16-07-2019	36	688502 TO 688550	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
14-09-2000	36	673251 TO 673300	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
24-06-2021	36	647501 TO 647550	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
27-11-2021	36	647651 TO 647674	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
11-01-2022	36	647675 TO 647700	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
23-08-2022	36	744001 TO 744050	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
12-01-2023	36	747451 TO 747500	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
10-02-2023	36	728801 TO 728850	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
03-01-2024	36	176051 TO 176100	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
24-06-2024	36	191751 TO 191786	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI
03-01-2025	36	191787 TO 191800	RAJENDRA PARK EXT, NANGLOI EXT., KAWAR SINGH NAGAR IN NILOTHI

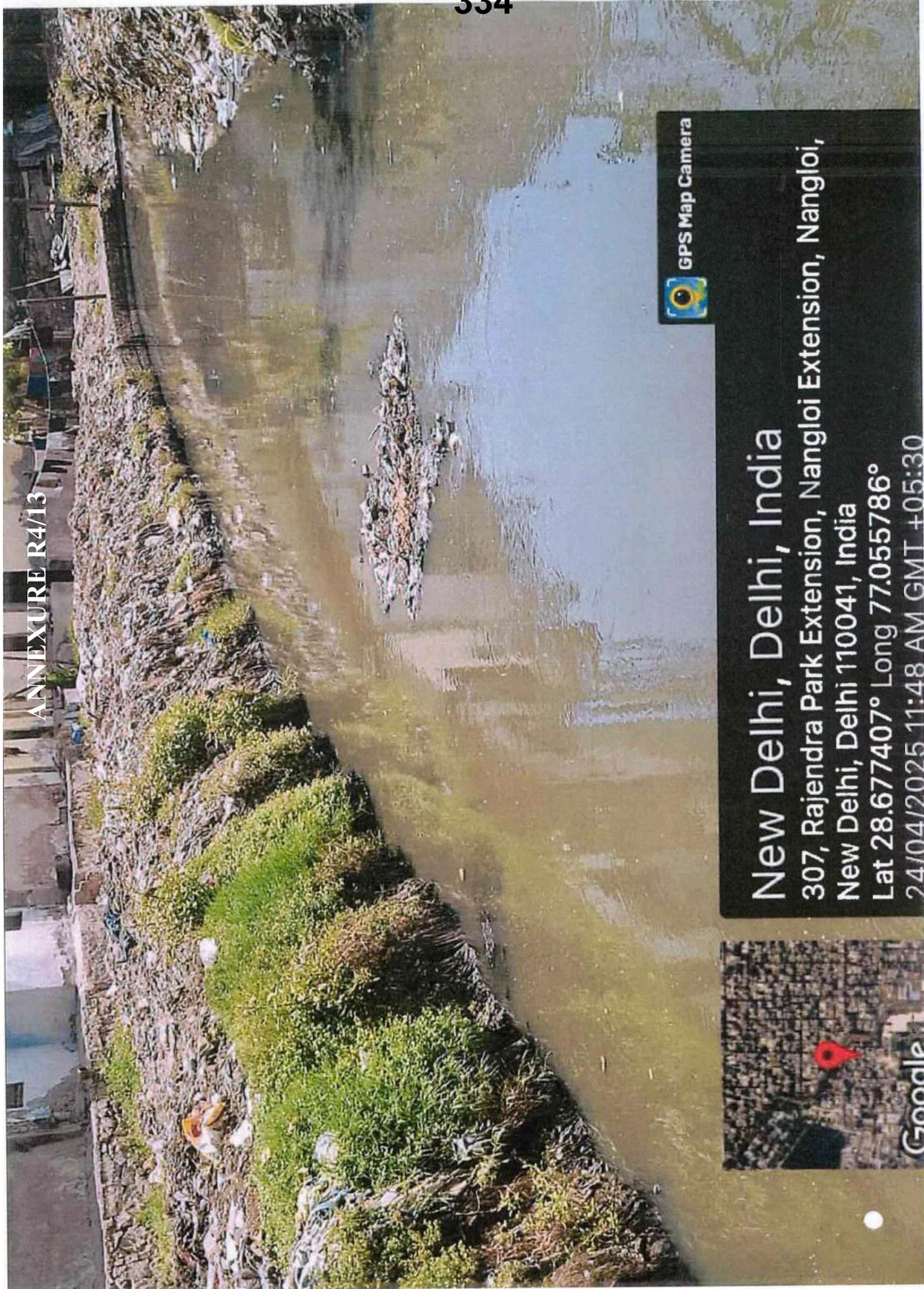
नोट: - सभी चालान कॉपी साथ में संलग्न है

[Handwritten Signature]

SS/NRZ

[Handwritten Signature]
 SAJIB NRZ
 DEWS
 Inspector

ANNEXURE R4/13




 GPS Map Camera



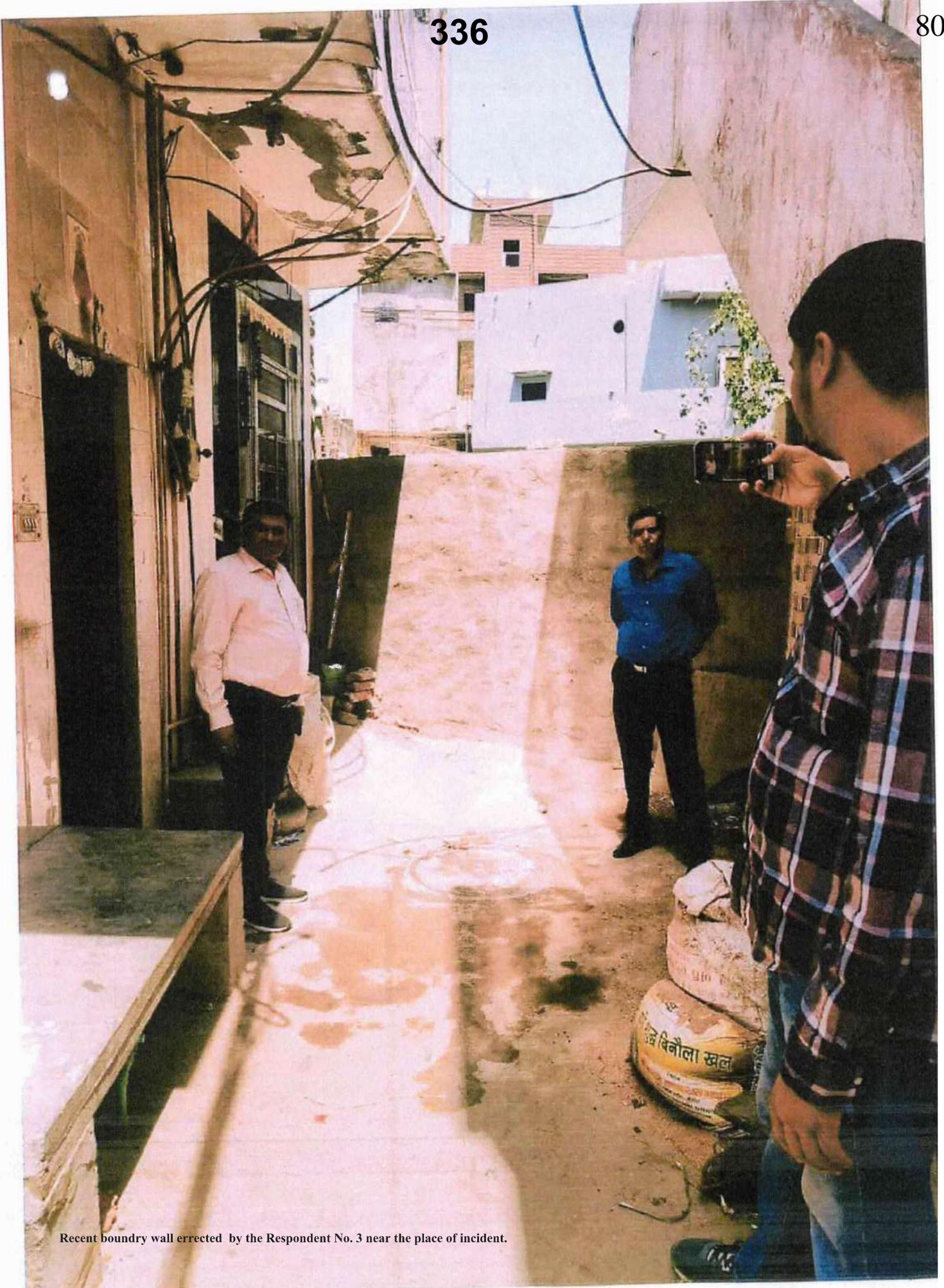
New Delhi, Delhi, India
 307, Rajendra Park Extension, Nangloi Extension, Nangloi,
 New Delhi, Delhi 110041, India
 Lat 28.677407° Long 77.055786°
 24/04/2025 11:48 AM GMT +05:30



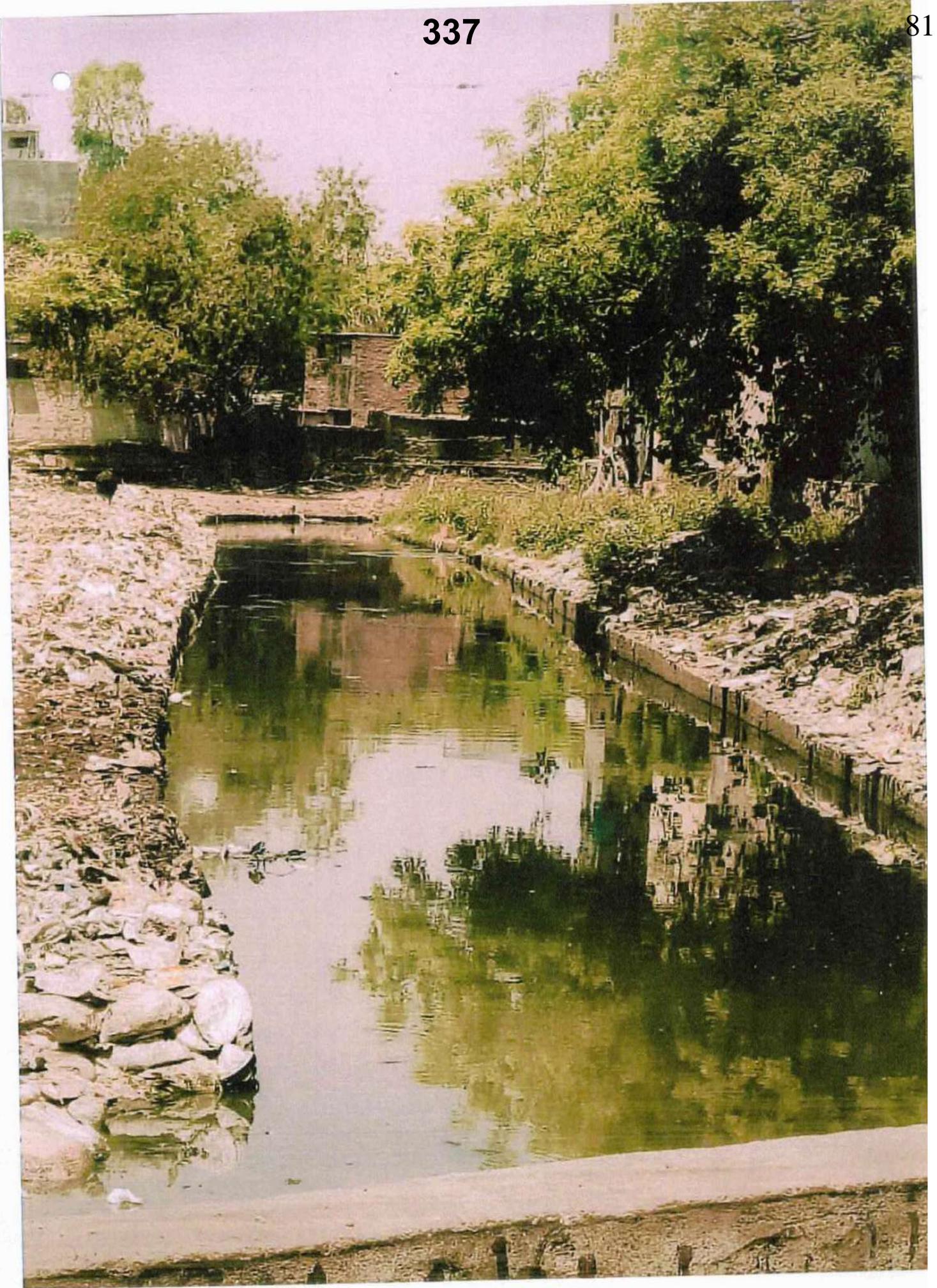
GPS Map Camera

New Delhi, Delhi, India
 307, Rajendra Park Extension, Nangloi Extension, Nangloi,
 New Delhi, Delhi 110041, India
 Lat 28.677489° Long 77.055784°
 24/04/2025 11:46 AM GMT +05:30

Google



Recent boundary wall erected by the Respondent No. 3 near the place of incident.







ANNEXURE P4/14



MUNICIPAL CORPORATION OF DELHI

OFFICE OF THE SUPERINTENDING ENGINEER/DEMS
NARELA ZONE13 , R-178, MDR 138, Rajeev Colony, Swatantra
Nagar, Narela, Delhi -40

Mobile -9717787854

Email-rcmeena007@gmail.com

No. SE/DEMS/NZ-D. 08

Dated 27-5-25

MINUTES OF MEETING

Date: 23.05.2025

Venue: Meeting Hall, First Floor, Zonal Building, Narela Zone, MCD

Subject: Review of issues/directions issued by Hon'ble NGT in OA No. 1287/2024 titled
"How this river of filth claimed teen's life" (as reported in Times of India, dated
09.11.2024)

Chairperson:

Sh. Ram Charan, Superintending Engineer, DEMS/Narela Zone

Participants:

- Sh. Sanjeev Kumar, EE/DEMS/NZ (on leave due to bereavement)
- Sh. Pradeep Kumar, AE-II/DEMS/NZ
- Sh. Lalit Kumar, AE/CD-II/I&FC
- Sh. Krishan Veer, JE/DEMS/NZ
- Sh. Subham Kumar, JE/DEMS/NZ
- Sh. Vijay Ahlawat, JE/DEMS/NZ
- Sh. Subash Chand, SS/DEMS/NZ
- Sh. Onkar Singh, SS/DEMS/NZ
- Sh. Hitesh Khatri, JE/DEMS/NZ
- Sh. Shubham, JE/DEMS/NZ

- Sh. Kushal Kant Pandey, Representative, IPMSWSPL
- Sh. T.K. Muralidharan, Representative, IPMSWSPL
- Sh. Deepak Sharma, Representative, IPMSWSPL
- Sh. Mithlesh, Representative, IPMSWSPL
- Ms. Ashok Kumari, Representative, IPMSWSPL
- Sh. Pardeep Dhaiya, Representative, DMSWSL
- Sh. Dilbag Khatri, Representative, DMSWSL

Background:

OA No. 1287/2024 was registered suo moto by the Hon'ble NGT on 12.01.2025 following the tragic death of a 13-year-old boy who drowned in a garbage-filled open drain in Rajendra Nagar Extension, Delhi. MCD has been impleaded as Respondent No. 4.

The Tribunal had noted that I&FC (Respondent No. 3) alleged that MCD had not acted on communications to prevent dumping of muck into the drain and emphasized that enforcement powers lie with MCD. Consequently, the Hon'ble NGT directed the virtual appearance of the Commissioner, MCD, in the next hearing.

Despite the affidavit filed by EE/DEMS/Narela Zone on 21.04.2025 detailing responsibilities of I&FC regarding the KSN drain, the Tribunal in its order dated 30.04.2025 found that the concerns of para 6 of the earlier order were unaddressed. MCD was directed to file a fresh affidavit and the Commissioner was asked to be present virtually.

Agenda of Meeting:

1. Review preventive measures taken by MCD to stop dumping of muck into the drain.
2. Consider feasibility of allowing I&FC to dump floating material at MCD's dhalaos/FCTS.

Key Discussions:

- Sh. Onkar Singh, SS/DEMS/NZ: I&FC clears floating material only after it accumulates in large quantities, which burdens MCD when it is brought to dhalaos/FCTS. Full responsibility—including silt and floating debris—should lie with I&FC, and disposal should be done at SLF Bhalswa with payment of user charges.
- Sh. Subash Chand, SS/DEMS/NZ: Suggested that I&FC may be allowed to deposit small quantities (approximately a rickshaw-load) at FCTS for ease of daily lifting.

Ram

- Sh. T.K. Muralidharan, IPMSWSPL: Agreed on floating material disposal provided it is free from silt, as silt damages compactors.
- Sh. Shubham, JE/DEMS/NZ: Noted lack of proper screening at KSN drain. Urged I&FC to install screens to collect floating material at specific points.
- Sh. Lalit Kumar, AE/I&FC: Admitted damaged drain walls and lack of screening. Confirmed that tendering for repairs and installations is in progress. Also informed that silt is being removed by a contractor.
- AE/IE, DEMS/NZ: Shared the following operational details of the MSW collection system with I&FC:
 - Daily door-to-door collection route and timing of tippers.
 - I&FC may coordinate with supervisors to load floating material as per tipper schedules.
 - Preventive Measures by DEMS :-
 - Regular challans issued against violators dumping waste into KSN drain or surrounding areas,
 - Notices issued under DMC Act and SWM Rules, 2016,
 - Garbage disposal guidelines distributed in Nilothi ward warning against violations,
 - A2, A-3 and A-4 -sized pamphlets/poster with contact details of officials and Concessionaire staff displayed at key points, and Regular IEC activities conducted in Ward 36 (Nilothi).
- Sh. Ram Charan, SE/DEMS/NZ, stated that the issue of allowing the I&FC department to dump floating material (free from silt) at MCD's dhalaos/FCTS was discussed in a prior meeting chaired by the Additional Commissioner (Engg. & DEMS), wherein the proposal was broadly agreed upon. However, it was also considered that such an operational arrangement should be formalized with the prior written approval of the Deputy Commissioner, Narela Zone, before being implemented.

Accordingly, it was resolved that a formal proposal will be submitted to the DC/Narela for approval. Subject to such approval, the floating material (free from silt and limited to household-type waste) may be allowed to be deposited at the following identified locations:

1. FCTS near Nangloi Railway Station
2. GVP Point at Nangloi-Najafgarh Road near Hanuman Mandir

All concerned departments and concessionaires will act upon this arrangement only after receipt of formal approval from the Deputy Commissioner.

Further, it was unanimously agreed that all departments will:

- Strengthen coordination.



- o Ensure regular and daily lifting of floating material.
- o Prevent illegal garbage dumping by residents.
- o Accelerate infrastructure improvements including screening and wall repairs at KSN drain.
- o Align actions with SWM Rules, 2016 and directions of the Hon'ble NGT.

Distribution:-
To all concerned.

Ramcharan
27/5/25
Superintending Engineer, DEMS/Narela Zone

Copy for kind information to:

- 1) Commissioner, MCD
- 2) Addl. Commissioner (Engg./DEMS), MCD
- 3) Engineer-in-Chief-I,
- 4) Engineer-in-Chief-II
- 5) Chief Engineer-Narela Zone
- 6) Deputy Commissioner, Narela Zone
- 7) Office Copy

Ramcharan
27/5/25
Superintending Engineer, DEMS/Narela Zone
Superintending Engineer
Municipal Corporation of Delhi